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MINISTER OF EXTERNAL THE AFFAIRS (SHRI M. C. CHAGLA): Sir I protest against this abuse of the procedure of the House. The day before yesterday I faced this House for one hour. The Deputy Chairman allowed the discussion to go on one hour. I had tried to answer every question that was put. Now my friend, Mr. Rajnarain, is trying to protract the debate by asking further questions and carrying on the discussion. I do not know under what procedure this is being done. If there is a privilege motion, I am prepared to face it. If I have made any incorrect statement. I am prepared to explain it, but now to continue the debate which ended the day before yesterday really I do not know under what rule this is being done

श्री राजनारायण : ठीक है, मैं खत्म कर रहा ह । मुझे श्रापके जित्ये एक ही श्रर्ज करनी है श्री चागला से कि उन्होंने इस सदन को गुमराह किया है, जो हमने फैक्ट्स दिये हैं, उनको छिपाने की कोशिश की है भीर जो बयान निकाला गया है वह ग़लत है। हम प्रिवलेज मोशन लिख कर देंगे।

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-contd.

SHRI NIREN GHOSH (West Bengal): Mr. Chairman, Sir, I would like to make the first point that winds of change are blowing in India and the Congress in its post mortem of the election has not yet come to realise what changes have already take place or what changes may take place in the future. The entire Address of the President does not reflect the change in the correlations of the forces in India because the people of India have this reactionary rejected Congress caucus that has been ruling in India for the last 20 years, a reactionary caucus that did not and do not serve the interests of the people that did not and 40 not intend to serve the interests of the people, a reactionary caucus that serves and wants to serve the interests of a narrow stratum only. a section of the bourgeois landlords / and the foreign imperialists. It has been in their service

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

The Address of the President does not reflect any change; it only signifies that they want to proceed along the old beaten path. It is true that the people of India are on the march: :t is true that they have not yet found out the alternative path; it is true that utilising the discontent of the people against the Congress, the Party has been able to Swatantra a good amount, a sizeable secure amount, of the electorate, on to their side, to swing a good portion of the electorate on to its side. That is a reactionary party. In rejecting the people have not yet Congress, the found the democratic forces and a democratic path; a portion of the electorate has gone over to the Swatantra or to the Jana Sangh: The Swatantra Party is for the untrammel led operation of the vested interests and they want to openly plump for the protection of the foreign imperialists like any other satellite country in Latin America. Theirs is an open declaration. They say, we must openly align and espouse the cause of the imperialists and be under their protection. The Congress only wants to do the same thing, is doing the same thing-it is hobnobbing with the imperialists, surrendering the national interests to the imperialists, alignthemselves with imperlialists throwing overboard the policy of non-alignment which are mouthing merely in words, of which perhaps nothing remains in fact. Only under a smoke-screen of nonalignment, they are precisely pursuing their policy in order to hoodwink the people. The Swatantra Party says, let us do it openly. The Congress says, no, let us do it under a screen, behind the people can be screen, so that the bluffed and hoodwinked. That is the difference between the two parties.

Now, I would like to make this point again that the President's Address is a petty, philistine rigmarole containing nothing new. It is said that

the President is bound by the advice of his Cabinet. I agree that this is the normal procedure. But should the President accept the unconstitutional advice of his Cabinet about that Proclamation? That is a moot point. A Cabinet that is prepared to subvert democracy a Cabinet that wants to choke the channels of democracy and somehow or the other put its own party in power in Rajasthan, if that Cabinet gives a piece of advice which is patently unconstitutional and is beyond the limits of the Constitution, should the President do that unconstitutional act? I think, not. The President should be there to uphold the Constitution the normal democratic spirit of the Constitution, if there be any spirit; there are contradictory things in the Constitution. But he must be there to uphold the democratic procedure and he must not accept the unconstitutional advice of Cabinet. Yet that has been done. I think the President should not hide behind that convention that he is bound down by the advice of his Cabinet and do illegal things, make illegal proclamations.

Then, that has happened here? The whole country is passing through a famine. It has become a critical and eternal famine. Now, the PL-480 was a method devised by this Government in order to meet the situation of faby the Government mine created itself. But the PL-480 was the green signal, it is an open invitation to the Americans to make inroads into the country, to penetrate into the country, to indulge the subversive activities and subvert democracy in India and create an American economic empire inside India. That is how it has proceeded. You have not made any progressive land reforms. What the French Revolution could do under the banner of liberty, equality and fraternity three hundred years ago, this reactionary Government, mouthing the phrases of socialistic pattern with just not a shred of socialism in it, did not even do that-confiscate the land and give it to the peasantary which could

be done by the French capitalists three hundred years ago. You are more reactionary that the French capitalists themselves. So, you have created a famine. That is bound to go on in this way. You have not wipped out the debt of the peasantary; you have not written off or abolished the land revenue. The feudal rents, the feudal debts and the feudal procedures are there. So through this device you have created a famine. Production can never increase unless the forces of production are unfettered and they have a free play. Having created this famine condition, through the PL-480 you have invited the American imperialists. It is not a food gift, or a food aid. I should like to put this question squarely before the Government. What is the US doing with some 200 or 300 crores of the counter-part funds that they have in India? Have they not bribed the officials? Have they not created an American Lobby in Parliament? Are you sure that they have not bribed the Generals selves. that they or have not created an American Fifth in every agency and in every sector of the economy and the public life of India. With these huge funds at their disposal it is precisely what they have done and they have been allowed to do this to subsidise the American Fifth Column in India. That is 'he net result of the PL-480 and that shows clearly that you have betrayed the nation to serve the Americans well.

Now, as regards the economy, it is in shambles. Let us say that 'ndia has become economically bankrupt, totally and fully and this trend cannot be reversed by the way in which you are moving. You are moving in the old way. You have planned for this bankruptcy. The so-called Five Year Plans are plans for getting our independence more and more into dependence upon foreign aid, foreign imperialists, foreign control and foreign exploitation, so that now you have come to such a pass that whatever small industry would be set up, that

[Shri Niren Ghosh.] industry cannot be run unless we inport the intermediate goods, spare parts and components to the tune of Rs 800 crores annually and that too from the Western sources. You have not planned in such a way that economy becomes a self-reliant onc or a self-generating one, that it can regenerate or rejuvenate itself. You have thrown it into total dependence. And foreigners not you, are in control of the economy. With the so-called aid and loans and another form of exploitation by way of investments running into one thousand crores of rupees in the private sector the Indian economy is now in the grip of the Americans and India has become just like any other Latin American country, an

Motion of Thanks

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You can continue after lunch. The House stands journed till 2-30 P.M.

American economy empire.

The House then adjourned for lunch at half-past one of the clock.

The House reassembled after lunch at half-past two of the clock, VICE-CHAIRMAN (Shri Ρ. BHARGAVA) in the Chair.

SHRI NIREN GHOSH: Mr. Vice-Chairman, Sir, I was on the point of our economy. Now it has been broached about by Prof. B. R. Chinoy, for example, that as a price for getting whatever we require from the Yankees we should go in for a second dose of devaluation. He says that hecause devaluation has not been done to a sufficient extent, in order to normalise the situation we should go in for a second dose of devaluation Are you going in for such measure? You have already surrendered the ecoromy of this country to the Americans. There is recession. There is over-production. There is under-utilisation of capacity. You have brought about this in order to serve the interest of that narrow stratum of vested interests

-Indian and foreign Now if you go in for a second dose of devaluation, then. God himself would not be able to save India.

Sir if the wage level is simultaneously raised throughout the country, the problem of there being no market for our consumer goods can be solved without there being any inflation. Economy theory teaches that if the wage level is raised simultaneously throughout the country in all the industries, there would not be inflation. and there would be a sufficiently big consumer market in order to absorb the production.

Coming to Agriculture, unless agricultural reforms are carried out, unless peasants are given land gratis, unless their debts are cance'led, unless their rent is cancelled production would not increase. The vast countryside can act as the greatest cushion. Our economy is stagnating and deteriorating and having its effect on the country. It is bringing about an economic crisis. So what is required is a moratorium on foreign debts and loans.

We should not import goods that we do not require and whatever we import should be on the basis of barter, in exchange of our commodities. We must compel them to trade on that basis. That is a sine qua non of any planning. There can be no planning unless the foreign trade is nationalised and taken over by the State. Without that there would be only planning for a crisis, for foreign dependence and sacrifice of national interest and nothing else. Without that there can be no planning whatsoever

Now I would like to touch on the question of West Bengal and Kerala. and also on the question of Bihar, In Bihar drought is there. Now who is going to feed the people of Kerala West Bengal and Bihar? We think it is the responsibility of the Centre.

SHRI S. S. MARISWAMY (Madras): What about Madras?

SHRI NIREN GHOSH: If so, include it, I have no objection. So it is the responsibility of the Centre. Only the Centre can execute an all India food policy. What is happening? Kerala is not getting its food. You asked them to stop overdrafts and you have asked them to raise the price of the rationed quantity or quantum which naturally invites Centre-State conflict. So we squarely say that of the people of Kerala or West Bengal suffer the entire blame would be put on the Centre. Now if you say that there is drought or shortage of foodstuff. why do you not introduce State trading on a country-wide scale and mop up every single grain of marketable surplus? You are not doing that You are allowing hoarders a free run.

You have the Food Corporation of India. What has it done in Bengal? During this season already 4 to 5 lakh tonnes of foodgrains have changed hands but only 50,000 tonnes have been procured by the Food Corporation of India. Now they say that the previous Government, the Profulla Sen Government did not go in for procurement and now the entire rationing system in West Bengal is going to break down. The entire food front there is in shambles. That is the state they have left us in. Whose fault is this? Obviously the Centre's. As far as I understand, the last year's quantum of 14 lakh tonnes of wheat and 2 lakh tonnes of rice you are not prepared to give us. You plead, "Where is the surplus stock?". Well, it is the Centre's responsibility. Throughout India you should have introduced State trading and mopped up every single marketable grain, everything, so that it could be rationed out. You have not done that. You have landed us in this pass, and you are not giving us the assurance that you will get us 2 lakhs tonnes of rice and whether you will get us 14 lakh tonnes of wheat, i.e. the quantiity you gave last year. We are not concerned with your PL-480. If all the marketable surplus had been in your hands and distributed equitably there would have been no quarrel. We would then be pre-

pared to eat less and go without the PL-480 grain. You have deliberately brought us to this situation.

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Now for the non-gazetted employees of the Kerala Government we require Rs 6 crores. You are not giving us that money. If you do not give that, you should give us our share of foreign exchange. In West Bengal on jute. tea and other things we earn at least more than Rs 300 crores of foreign exchange.

(Madhya Pra-SHRI A D. MANI desh): India earns.

SHRI NIREN GHOSH: The State of West Bengal earns. Almost 50 cent of the foreign exchange is earned by West Bengal. Why should suffer when we earn so much of foreign exchange? Give us that portion of foreign exchange. With the money we can import from whatever countries we please and we can put our economy on a sound footing. We can nationalise foreign concerns and set up new industries. We can go in for industrialisation and also solve the unemployment question. So good Centre-State relationship is in the hands of the Centre. In these circumstances if you ask the States to find resources for themselves and not to ask for Central assistance is a delibrate planned conspiracy against the non-Congress governments You are deliberately inviting conflict between the Centre and the States and manoevring in such a way as to discredit the State Governments so that they cannot solve their problems when you have created all the problems. Last year within this month, at least three 'akh tons were col'ected The outgoing State Congress Government has not left any stock. Levy was not even operate 1 and no grain was collected. No rice was collected. That is the position we are now in Bengal. So I say this is a serious problem. So we want to know how much food and rice you would give us. Then there should not be any rise in the price of the consumers' ration. If there be any difference between the price at which it has to be sold

[Shri Niren Ghosh.] the consumers and the price which it is collected. then difference should be made by the Central Government. There is no other way out. So you must be prepared to cover that balance so that there may not be any rise of even a paisa in the ration quantum which is sold to the people. Rather there should be a decline in prices. There should be a cut-down in prices so that people can get food at cheap rates. What we say is that under no circumstances the consumer price of ration supply shall be raised. It must be maintained. We want to find out what quantity of foodgrains will supplied, at what price and the amount of subsidy to maintain the present consumer price. We demand from the

Centre that the difference between the

procurement prices, whatever they are,

and the present fixed consumer prices,

should be borne by the Central Gov-

ernment fully. That is what I wanted

to say as regards food.

Next, I want to say a few words on our foreign relations. Let us take the question of border In April, 1952, our army advanced up to the McMahon Line. Ten years before we were not there. After 1952 when our army advanced China did not protest. So we think NEFA belongs to India, it is part and parcel of India and China cannot make any claim whatsoever there. But there is dispute here in Ladakh. when that road was constructed, during three years the Indian Government did not make any protest. Mr. Nehru said on the floor of Parliament that the border alignment was known. It was only in 1960 that they had revised that position and that everything was known. It is clear that there is a dispute. But we find no mention of that even in the President's Address. We are always imposing conditions for any sort of negotiations. This position is misunderstood throughout the entire world. We do not know what China will do. But we want that our Government should go in for unconditional negotiations in regard to this border dispute. Mr. Nehru said that the question of Ladakh does not involve the question of sovereignty, but the question of Kashmir does. If that is so, if that is the stand of the Government, no one can understand us. Anything can be said within the four conners of India, but this position is nowhere understood abroad, and we are isolated thereby. There is a crushing burden of Rs. 1,000 crores of Defence expenditure and Mr. Morarji Desai would come and say there is Rs. 300 crores of deficit or more than that. Our economy is really being put unhearable strain, the last straw proverbial camel's back. This is position we are in. If we can solve this problem, we can ease the pressure put by the imperialist opponents. We can cut down the Defence Budget. We should stand on our own feet. But you are not deliberately doing that. So when there is a clear question of dispute, why should we not go in for negotiations? For that matter, I want to put it that I for one cannot understand why the Soviet Union snould negotianot call for unconditional tions. If they are for peaceful existence, if they are for peace peace in this part of Asia, it is bounden duty of the Soviet Union, I thack, to openly call for unconditional negotiations between India and Thina. Whether China would be prepared to negotiate is another tion. By doing this, the Soviet Union would be helping peace and peaceful co-existence. It is mysterious, it is incomprehensible to me as to why the Soviet Union is not doing so now.

Now, as regards the question of foreign policy, we are in enmity with our neighbours, but we are on friendly terms with our real enemy, that is America. Without waging any war, they have grabbed the entire country. We are becoming another Latin American satellite country. We are becoming a part and parcel of the American system. That is the position we have been landed in. The Hon'ble Mr. Chagla said that we are prepared

to discuss anything with Pakistan. Why not discuss the Kashmir issue? Apart from that, in order to settle the Kashmir issue, I raise the question why Sheikh Abdulla should not released. The Kashmir election been a fake election. There has been no democratic election in Kashmir. It is a fake election under military power. So we should release Sheikh Abdulla and his associates. We should try to come to some sort of a settlement on Kashmir with Sheikh Abdulla so that Kashmir remains with us, at least the portion which is on this side of the cease-fire line, whatever it is. But it should be done with the consent of Kashmiri people. Everybody knows that in the Kashmir valley, 95 per cent of the people are opposed to India because of India's policies . . .

SOME HON. MEMBERS: No.

SHRI NIREN GHOSH: No, that is the real position. This so-called free and fair election, when you reject 19 nomination papers and have a walk-over, is not free election. That is no democratic way to solve this question. We should try to find some via media to institute negotiations on Kashmir with Sheikh Abdu'la, etc., and cut down our Defence Budget drastically.

AN HON. MEMBER: By giving it?

SHRI NIREN GHOSH: No, not by giving it. If we can settle with Sheikh Abdulla, it will remain with us.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Niren Ghosh, you have taken 27 minutes.

SHRI NIREN GHOSH: There was some interruption. I will finish within three minutes. As regards the Emergency, the Defence of India Act, etc., we have read in the papers that from the 1st July the Emergency will be lifted. Why not lift it throughout the length and breadth of the country? The Emergency should not be in any part of India. It should be lifted unconditionally everywhere without any

reservation. The Defence of India Act. the Emergency, the Rajasthan Proclamation, this sort of fake election in Kashmir-what do these mean? It means that it is the Congress which poses a threat to parliamentary democracy. This parliamentary democracy is under threat from the attacks of the Congress and the people of India should know and learn to defend parliamentary democracy from these forces. I do not know what the Swatantra party's attitude would be on this question. They should clarify position. But nowadays I see there is little distinction between the Swatantra and the Congress. They want to sail in the same boat perhaps. I would advise them to think a hundred times before doing that.

SHRI LOKANATH MISRA: It only shows that the Congress has become wiser.

SHRI NIREN GHOSH: No, the Swatantra has become smaller. As regards language, there is an assurance given, but I am not satisfied we are not satisfied with that . If we are to cement the unity of India, all the fourteen languages should be the same status and put on a footing of equality, so that no language group has any grievance on this Otherwise, if we try to thrust or impose Hindi, it will lead to the disintegration of India, not to national integration. So all the national languages should be put on an equal footing.

Then, in the name of federal strucbecome a ture. India has I say the widest possible powers should be given to the States. The States must enjoy the possible power. But now it has become not a federal State but a unitary State. Every power is vested in the Centre and the State Governments are glorified municipal corporations. It is almost like that. I would say that in order to preserve, cement and strengthen, the unity of India, the question

[Shri Niren Ghosh.] of Centre-State relationship should be examined afresh and a new and the only basis should be that the State Governments must be given the widest possible autonomy and the institution of Governorship as at present constituted, appointed by the should go. The Governors are functioning in an impartial manner. They are functioning in a partisan way, subserving particular parties and interests. At least they should elected by the State Legislatures it is necessary to retain that institution or this superfluous cumbrous the British institution, a relic of past, should be done away with at once and forthwith.

With these few words, I conclude.

SHRI SHANTILAL KOTHARI (Rajasthan): Sir, I rise here to support the Motion of Thanks for the Address by the President to the Joint Houses of Parliament. The President's Address has presented to Parliament profile of the great Republic now in its seventeenth year, robust, healthy, constitutionally competent, po'itically mature and culturally vigorous, now entering into an era of commonwealth of youth, young men and women of this country. It spells out specifically and precisely the conceptual framework of our polity, built by all of us together, irrespective of party affiliations over the last 20 years and under the leadership and guidance of Pandit Jawaharlal Nehru until 1964. Under his guidance we have been able to build up three main fundamentals of Indian political institutions. that the Indian democracy has passed through the take-off stage, belying the fears and apprehensions of the observers within and outside this country. Secondly, that socialism will remain the common man's ideology for onward march in this country, thirdly, that non-alignment, as the policy in foreign affairs, would remain compass, in chartering or negotiating the problems in the ocean of international affairs. The President has remindingly referred to it. He has also reminded us very rightly that there were irreversible trends in world politics and therefore we had to remain dynamically close to the events in the world. This will need on our part to be very vigilant and we shall require to up hold our commitment to the triple principles of public life; first, it requires the strength of character and sacrifice. Secondly, it will require s to believe in socialist principes, Thirdly, it will require us to adhere to the democratic decency or all decencies that come in political life and behaviour. The visiting card that the electorate has left with us is obvious and clear. It demands of us, who are representing the electorate in this House and the other, that we nourish this democracy and this country and the public with our positive involvement in a positive goal. Some of the issues that the President has touched in his Address, I would like to refer to them very briefly, but before I do that, as a Member coming from Rajasthan, I feel very distressed as to what happened in Jaipur when the disturbance took place in Jaipur on 7th of this month. Our sympathies go those who have been victims in this particular disturbance. However, since this issue is entrusted to judicial enquiry, we should leave it at that and wait for its findings as to who was responsible but as far as the President's Rule is concerned, I believe it is meant to preserve constitutional propriety and political neutrality. In the midst of political confusion, the midst of social confusion there, it was difficult to find the political equation within the Legislature.

SHRI P. N. SAPRU (Uttar desh): I do not want to interrupt the hon. Member but will he point out a single non-colonial Constitution of quasi-federal or federal character which has an article like article 356?

SHRI SHANTILAL KOTHARI: That we shall discuss when we come to the amendment if any. I only want assure myself and the House...

SHRI P. N. SAPRU: I understood the hon. Member to say. (Interruptions)

SHANTILAL SHRI KOTHARI: None will be sorry about it more than the President himself as he has referred to in his Address that in Rajasthan responsible Government had to be delayed and President's Rule had to be brought about. However, I am sure this is a passing phase and this is, to my mind, the knife of the surgeon meant ephemerally to restore the health of an ailing patient. It will not and should not take a long time and we shall all be happy, irrespective of which party comes to power, to see that responsible Government is restored in my State of Rajasthan.

Referring to foreign policy, if only a conspectus of world situation taken, I feel there is a qualitative in the transformation Afro-Asian affairs as in world affairs. I was rather surprised to read in the 1965 issue of 'The Newsweek' of 12th July entitled "Afro-Asian Unity-Myth and Sombre reality". It calls Afro-Asian Unity a misnomer, that Asian unity is a misromer, that it has nothing to unite and only there is poverty in the Afro-Asian countries. I do not want to be disrespectful to the country wherefrom this "Newsweek" is published. Should I take it that the Anti-poverty Programme of the U.S.A. indicates lack of unity in the American society? Does poverty mean that the society is divided? The Asian society showed its vigour during the Indonesian crisis in 1948-49. It effectively proved its when the Suez Canal issue came up and we all know the Afro-Asian pressure diplomacy, genuine and deep as it was, brought about the result contrary to what was expected by might of the West. We are accustomed no doubt to the ever-fluctuating undependable foe-friend equation European diplomacy, but in our Asian society we have our historical cultural understanding and cultural unity to our own common issues in the background of our common struggle against colonial and imperialist powers in the past for several decades and centuries. It is true that we have to deepen the sense of political regionalism on an enlightened base, but it is also true that regional polity cannot have an isolated repercussion, in this China has been one of supreme enemies, one which has distorted the otherwise restored Asian family. My friend, Mr. Ghosh, said that we should negotiate China unconditionally. I presume that it would be too much for any patriot to talk that language. Although we should never fear to negotiate, but we should never negotiate out of fear, as late President Kennedy rightly said Our unalterable premise is nation's dignity and a nation's sovereignty of course, of all concerned. So if anyone thinks of negotiating, he should bear this in mind. It can never do away with this thing. I do not know what exactly my friend meant or what was in his mind when he referred to the French Revolution. I am afraid h€ has misread the happenings and the consequences of the French Revolution. I do not have the time to go into them in detail and I do not want to repeat the barbarous and monstrous things that happened in the course of the French Revolution and the result which it achieved in ultimately restoring the monarchy which we not want. We want to adhere to certain principles enumerated in that Revolution, Equality Fraternity, Liberty and New Socialism. We would not the processes adopted follow those revolutionaries. I suggest therefore to my Afro-Asian friends evolve an Afro-Asian consensus to be built up on Afro-Asian fundamentals. Referring to Vietnam, our policy natioin is obvious; we are all opposed to what is happening in Vietnam. We do not want that there shou'd be any foreign power in Vietnam or in any other country. I believe we should take the initiative to convene a consultative committee meeting or a consembly of Afro-Asian parliamentarians first to discuss the matter threadbare and involve ourselves on a positive line of action. You can-

[Shri Shantilal Kothari.] not bring about solutions by isolating one from another and embitter relations or complicate the issue further. In this India has a special responsibility. Mutually acceptable functional and cultural perspectives and ties have to be built up for the so utions sought The 'London Times' in its issue of the 13th of this month writes editorially that there is no national consciousness in our foreign affairs, in our foreign policy I am surprised that an old democracy should say that there was no national consensus in foreign affairs or in our foreign policy. We have national consensus. We have non-alignment positive nonalignment. Non-alignment does not mean lack of commitment. alignment does not mean that we are averse to take part in responsible decisions and their implementation. Nonalignment is not neutrality. dead Non-alignment is a positive concept. enabling us to look at issues as they come with a commitment to Asian progress and Afro-Asian freedom. May I ask our friend from the United Kingdom, who wrote this thing in the Jondon Times', "Have consensus, even low level on the issue of Rhodesia, on their entry into the European Common, Market, on their relationship with NATO, on their relationship with Germany and on their relationship with Russia or with the U.S.A.?" I do not know what he means by this. He has obviously confused unity with uniformity. Democracy does not care for uniformity; it cares for unity and we have shown an example of it during these recent elections and during the last so many years in other fields. If now India or the Asian countries ignore or fight shy to go into the problems of Asian countries I am afraid the statesmanshin of Afro-Asian countries will be put to a great danger, and we shall be doing so at our own peril and at the peril of the coming generation. It is high time that a vigorous Afro-Asian policy was expounded and implemented by us all in collaboration with other members of the Afro-Asian fraternity.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Kothari, I may tell you that you have only one and a half minutes more

SHRI SHANTILAL KOTHARI: May I be permitted to take just about five minutes from now? To conclude my reference to foreign affairs I shall say this. We must have within Africa and Asia the firmest, fairest and finest statesmanship forthcoming. The President's Address fortunately responds to these requirements and I hope the Government would implement them in a more vigorous manner.

Only one point about our foreign services. This morning I went through an item in the papers and it is that the Ambassador in Tokyo was going to be appointed to some gubernatorial post. I want to only bring to the notice of the House that last month, on the 4th of February, I had a meeting with the Foreign Minister and said that we were desirous of knowing as to what the present Ambassador Tokyo had done in Indonesia when he was there and now when he is in Japan. I am afraid sometimes these things are worth knowing. While I say this I must also say that we have the finest people, the finest officials abroad, who are doing a very good job, no doubt, and we have got such fine people within our services here also. But this is one isolated example and I spent one hour with the Foreign Affairs Minister discussing this case. I can understand his predecessor who was perhaps alleged to be foreign to foreign affairs, but the present Foreign Affairs Minister, I hope, will look into these things thoroughly. I must have the answer after having talked to him for one hour over this case. I took it up with him after my recent tour of Japan. I want to remind him that skilful answers are no substitute for substantial, feasible results.

Referring to the problem of Centre-States, for the first time we see **5**59

federal polity in operation. We are happy that our Prime Minister took the first opportunity of sending the warmest and most cordial greetings to the non-Congress multi-party Governments that have come to power in various States, and this co-operation and collaboration indicates the faith of the leadership of the party in power in what we call open federal democratic polity. This shows also that there is a sense on all sides as to what political hygiene means in a federal polity.

There have been references made that a minority of votes has brought the Congress Party a majority seats I was looking into the figures for Kerala, and particularly the figures for Madras and West Bengal. I am sure that the leaders of the Opposition parties do not want to apply the same yardstick in respect of those States where they are in power. I say this because in Madras over 41 per cent of votes have been cast in favour of the Congress whereas the ruling party there, the D.M.K got only 40 per cent of the votes So also Kerala and in West Bengal If you examine the whole thing and see the figures, that is what you find I do not want to go into those details just now. I am only interested in seeing that the healthy convention laid down during the last twenty years of the party getting the majority of seats being called upon to shoulder the responsibilities of Government is observed. The party that gets that majority in the Legislature or in Parliament must be given this responsibility

THE VICE-CHAIRMAN (SHRI M P BHARGAVA): Mr. Kothari, you are now encroaching upon other Members' time

AN HON MEMBER: That is normal

SHRI LOKANATH MISRA (Orissa): Sir, I do not want that statement of the hon Member to go uncontradicted He gave some figures of percentage, but there seems to be some lapse in his arithmetic.

SHRI SHANTILAL KOTHARI: I did not mention Orissa.

SHRI LOKANATH MISRA. Even in the case of Madras, the Congress contested all the seats in Madras Assembly and the D.M.K. there contested only some 170 or 175 seats. If you apply the test of percentage of votes, you should take only those seats which were contested by the D.M.K and also all those seats that the Congress contested. The base must be the same for both if you want to make a comparison.

SHRI SHANTILAL KOTHARI: I did not mention the number of seats that were contested. I only mentioned the votes that were cast in favour of the parties. I do agree with all those who say that under our Constitution the party that gets the quantitative majority of seats must be entrusted with the responsibility of forming the Government

And lastly I want to say only a few words on the subject of food and prices This was mentioned by hon. friends earlier.

THE VICE-CHAIRMAN (SHRI M P BHARGAVA). That is a very low priority for food

SHRI SHANTILAL KOTHARI Μv hon friend Shri Z. A. Ahmad my hon friend, Shri Ghosh, referred to the Centre's responsibi'ity to provide food to the States. Yes, Centre is responsible to do everything for the country. But we must also be very careful not to contradict selves We have got to remember that it is the responsibility of all to grow more food and in the case of failure of the monsoons we have got to import foodgrains While I do understand that political factors of economic diplomacy must be borne in mind I can assure hon Members that for the last twenty years we have been extra careful about this matter and that is precisely why we stand today as a growing nation Thank you Sir

THE VICE-CHAIRMAN (SHRI M P BHARGAVA) I have got a large number of Members who want to take part in this debate. I would, therefore, request hon Members to limit their remarks to fifteen minutes.

प्रो० सत्यक्रत सिद्धान्तालंकार (नामनिर्देशित) : उपसभाध्यक्ष महोदय, हमारे
प्रनुपस्थित सदस्य श्री राजनारायण जी राष्ट्रपति जी से बहुन नाराज है । उनका कहना
है कि देश के अन्दर अन्न सकट पड़ा हुआ है,
लेकिन राष्ट्रपति जी भी यही कहते है कि देश
के अन्दर अन्न सकट पड़ा हुआ है । आपके
कहते मे और राष्ट्रपति जी के कहने मे फर्क
यह है कि आप तो शोर मचाने है कि अन्न
संकट है, अन्न सकट है, यह है, वह है । लेकिन
राष्ट्रपति जी जब अन्न संकट के बारे में कहते
हैं तो उसके साथ ही यह भी कहते है कि
1971 तक हमे अन्न सकट को देश से दूर
करना है और इस आदेश के साथ उन्होंने
सम्बोधन किया है।

भ्रन्त संकट का प्रश्न ऐसा है जिस को काग्रेस स्वय ग्रनुभव करती है । महात्मा गांधी जी ने कहा था कि ग्रगर भगवान इस देश के ग्रन्दर जन्म लेंगे तो उन्हें रोटी के रूप में जन्म लेना होगा ग्रौर तब यहा की जनता उस भगवान को पहिचान सकेगी। इस ग्रन्न संकट की समस्या को महात्मा गांधी भी भ्रनुभव करते थे ग्रौर वे इसके मे जनता को बतलाते स्रौर थे। श्रब प्रश्न यह समस्या यह है कि यह देश जो कि एक कृषि प्रधान देश है, जिन देश को दूसरे देशों को म्रन्न देना चाहिये था, उस देश को उद्योग प्रधान देश ग्रन्न दे रहा है । ग्रमरीका के अन्दर एक बड़ा प्रश्न उत्पन्न हो गया है कि अमरीका एक उद्योग प्रधान देश है, वहां की जनता कृषि प्रधान नहीं है। लेकिन उद्योग प्रधान देश अमरीका से कृषि प्रधान देश अन्त की भीख माग रहा है। इस समस्या के बारे मे राष्ट्रपतिजीने कहा कि इसको हल करना है। इस बारे में किसी को कोई ग्रापिल नहीं होनी चाहिये। ग्रगर हम इस समस्या को हल करना चाहते हैं तो यह समस्या हल हो सकती हैं क्योंकि भारत में इस समय प्रति एकड़ 8 र्रेंग मन गेहूं पैदा होता है। ग्रमरीका के ग्रन्दर जो कि एक उद्योग प्रधान देश हैं वहा पर प्रति एकड़ 29 मन गेहूं पैदा होता है बेन्जिम में प्रति एकड़ 42 मन गेहूं पैदा होता है बेन्जिम में प्रति एकड़ 50 मन धान पैदा होता है। जब हमारे अन्त उत्पादन में इतना भेद है तो हम क्यो नहीं ग्रन्न उत्पादन की मात्रा को बढ़ा सकते हैं? हम ग्रपने देश में ऐसी स्थित उत्पन्न कर सकते हैं जिससे श्रन्न की समस्या हमेशा के लिमे इल हो सकती है।

हमें बढ़ते हुए दामों को कम करना है, यह दूसरी बात राष्ट्रपति जी ने अपने अभि-भाषग में कही है। न्युदृशन एडवाइजरी कमेटी ने कहा था कि ग्रगर प्रत्येक व्यक्ति को अपना भोजन मिले जिससे उसका शरीर पुष्ट हो सके, तो उसका भोजन पर 35 रुपया माहवार ब्यय होगा । ग्रपने देश के अन्दर 30 प्रतिशा आदमी ऐसे हैं जिनकी प्रतिमास स्नामदनी 15 रुपया है। 10 प्रतिशत व्यक्ति ऐसे हैं जिनकी प्रतिमास स्नामदनी 10 राया माहवार है। तो ऐनी हालत मे 40 प्रतिशत व्यक्ति ऐसे हैं जिनकी आमदनी 35 रुपया प्रतिमास से कम है। उन को ग्रपने भोजन के लिये इतना कमाने की जरूरत है जिससे वह ग्रपने स्वास्थ्य को कायम रख सकें। इसी वजह से राष्ट्रपति जी ने देश का ध्यान इन बढ़ते हए दामों की स्रोर खीचा है ग्रौर कहा है कि इन दामो को हमें कम करना होगा । 1965 के दामो को स्रगर देखा जाय श्रौर उनकी तूलना 1967 के जनवरी और फरवरी से की जाये, तो हम यह पार्येंगे कि दामो में काफी वृद्धि हो गई है श्रौर इन दो महीनों मे 17 प्रतिशत की वृद्धि हो चुकी है। ग्रगर दो महीनों के ग्रन्दर 17 प्रतिशत की बढ़ोतरी दामों में हो गई है.

बो हमें वास्तव में यह सोवना होगा कि एक गरीब आदमी अपना जीवन किस तरह से ब्यतीत कर सकेगा। इसो वजह से राष्ट्रपति जो ने इस तरफ देश का ध्यान खीचा है कि इसें बढते हुए दामों को कम करना है।

तीसरी बात जिस की तरफ राष्ट्रपति जी ने ध्यान दिलाया है वह देश की ऋाधिक स्थिति के बारे में है कि वह किस तरह से ग्रात्म निर्भर हो सकता है। उनका कहना है कि 1976 तक देश को ग्राथिक दृष्टि से ग्रात्म निर्भर हो जाना चाहिये । हमारे देश के ऊपर जो इस समय हुजं है वह 10,471 करोड़ रुपया है। इसमें प्रपने देश के भ्रन्दर 6,217 करोड़ रूपया हं ग्रीर विदेशों का 4,624 करोड़ रुपया हमने कर्ज लिया है। यही कारण है कि पिटलें वर्ष 32 करोड़ का डैफिसिट बजट था ग्रौर इस वर्ष 350 करोड़ का डैफिसिट है। यह डैफिसिट इस क्तिये है कि देश की बढ़ती हुई म्रावश्यक-ताग्रों को पूरा करने के लिये हमे कर्ज लेना पड़ता है। राष्ट्रपति ने इस स्रोर संकेत किया है कि हमें देश की म्रार्थिक स्थिति को 1976 तक ऐसा बनाना होगा जिससे इमें दूसरे देशों से कर्जन लेना पड़े।

चौथी बात जिस तरफ राष्ट्रपति जी ने इमारा ध्यान ग्राकाषित किया है वह यह है कि अपने देश के अन्दर 40 प्रति हजार से संख्या बढ़ती ही चली जा रही है। इस बढ़ती हुई जन सख्या को 25 प्रति हजार लाने की मावश्यकता है। म्राप स्वयं सोचें कि एक तालाब के ग्रन्दर पानी ग्राता जाये श्रीर उसके अन्दर एक छेद हो तथा पानी निकलता चला जाये, तो तालाब कभी नही भर सकता है। जिस समय देश का विभाजन हुन्ना था, उस समय इस देश की जन संख्या करीब 33 करोड़ की थी। इस देश का कुछ हिस्सा पाकिस्तान को चला गया ग्रौर इस तरह से कुछ करोड़ भाबादी पाकिस्तान की तरफ चली गई ग्रीर हमारे यहा करीब 25: 30 करोड़ भ्राबादी बच रही। लेकिन ग्रब हमारे देश की संख्या बढ़ते बढ़ते करीब 50 करोड़ तक पहुंच गई है। इतने लोगों को हमें खाना देना होगा ग्रौर केवल शोष मचाने से हम ग्रन्न की समस्या को हल नहीं कर सकते हैं। इस तरह के शोर मचाने के कभी भी हमारी कोई ग्रन्न तथा दूसरी समस्याए हल नहीं हो सकती हैं। ग्रगर ग्राज वर्षा हो गई है, तो यह ग्राप या कांग्रेस ने वर्षा नहीं की। कांग्रेस के या किसी ग्रौर के हाथ में वर्षा का होना मान होना नहीं है। यह तो दैवी ग्रापत्तिशं हैं जिन्हें हमें सब मिलकर सामना करना होगा।

श्री विमलकुमार मन्नालालर्जः चौरड़िया (मध्य प्रदेश) : ग्रापने यज्ञ करमे का सुझाव दिया था, उसके द्वारा वर्ष हो सकती है। क्या ग्राप ऐसा सुझाव करेंगे।

प्रो॰ सत्यवत सिद्धान्तालंकार : यह तो हम अच्छी तरह से कर सकते है। ये चार बातें राष्ट्रपति ने हमारे सामने रखी है श्रौर पांचवीं बात यह है जो हमारी शिक्षा की समस्या है वह हमारी सबसे मुख्य समस्या इस समय देश की स्थिति यह है कि माध्यमिक ग्रीर उच्च शिक्षा प्राप्त व्यक्ति केवल 2 प्रतिशत है। जो बच्चे इस समय स्कूलों मे शिक्षा ले रहे है वे दो प्रतिशत हैं। जो उच्च शिक्षा प्राप्त व्यक्ति है, उनकी संख्या केवल 2 प्रतिशत है ग्रीर इसका ग्रंथ यह हुन्ना कि 98 प्रतिशत व्यक्ति इस देख के भ्रन्दर ऐसे हैं जिनको उच्च शिक्षा, माध्यमिक शिक्षा ग्रौर विश्वविद्यालय की शिक्षा प्राप्त नहीं है। तो ऐसा देश जिस के अन्दर 98 प्रतिशत व्यक्ति ऐपे हों जिन को उच्च शिक्षा न मिली हो, वे लोग चाहे कृषि का प्रक्त क्यों न हो, चाहे राजनैतिक प्रक्त क्यों न या ग्रौर कोई प्रश्न क्यों न उसमें किसी तरह से भी देश की उति के लिए योगदान नहीं दे मकते। इस लिये सरकार को शिक्षा की तरफ विशेष ध्यान देने की भावः यक्ता है।

[प्रों० सत्यब्रत सिद्धांतालंकार]

श्रव देखिये कि इस शिक्षा के न होने के कारण क्या हो रहे हैं। जितने हमारे एलेक्शन हो रहे हैं वे जाति बिरादरी के स्राधार पर हो रहे हैं। हम यह देखते है कि फलां जगह से **कौ**न ग्रासानी से चुना जा सकता है। श्रगर बनिये का क्षेत्र है तो बनिये टिकट देते है, ग्रगर ब्राह्मण का क्षेत्र है तो वाह्मण को टिकट देते है ग्रौर ग्रगर कही मुसलमान का क्षेत्र है तो मुसलमान को टिकट देते हैं इसलिये हमारी जो डेमोकेसी है, हमारा जो जनतंत्र है, उसके ग्रन्दर जो यह एक भजनतातिक व्यवस्था उत्पन्न हो रही है, उस व्यवस्था को हमें दूर करना होगा।

चूंकि लोग शिक्षित नही हैं, यही कारण है कि भ्राज हमारे देश में निर्दलीय सदस्यों की संख्या बढ़ती चली जा रही है। ग्राप दूसरे देशों में देखिये । इंग्लैंड के श्रन्दर वहां का जो हाउस भाफ कामन्स है, उसमें 263 सदस्य लेबर षार्टी के हैं, 253 कंज़र्वेटिव हैं, 12 लिबरल हैं ग्रौर कुल 2 ग्रन्य सदस्य हैं ग्रमेरिका के म्रन्दर सेनेट में डेमोक्रेट 68 हैं, रिपब्लिकन 32 हैं स्रौर इंडिपेंडेंट एक भी नही है। लेकिन भ्राप देखिये कि ग्रपने देश में क्या स्थिति है। सब विधान सभाग्रो की ग्रगर मख्या जोडी जाय तौ विधान सभाग्रों के 3459 सदस्य है जिनमें 320 इंडिपेंडेंट हैं। इसका मतलब यह हुम्रा कि 10 प्रतिशत निर्दलीय है। ग्रीर इससे यह भी स्पष्ट होता है कि हमारी जनता इस बात को अन्भव नहीं करती है कि हमें किस प्रोग्राम पर चलना है। जितने दल है वे किसी नीति को लेकर सामने ग्राते है। लेकिन यहा पर जो किसी नीति को लेकर नही श्राते, जो निर्दलीय हैवे ग्राज तक विशेष प्रकार की राजनतिक समस्या उत्पन्न कर रहे हैं। भिन्न भिन्न राज्यों मे जा करके क्या देखते है कि इंडिपेंडेट्म को खीचने की कोणिश होती है श्रौर इनके मिलाप से जो ब्राज सरकारे बन रही हैं उन मरकारो की क्या हालत है कि जनमंत्र वाले, स्वतन्न क्षाले, कम्युनिस्ट, ये कोग मिल रहे हैं

उल्ट्राणां विवाहेष गीतं गायन्ति गर्धभाः : परस्परं प्रशंसन्ति ग्रहो रूप ग्रहो घ्वनिः

यह व्यवस्था ग्राज ग्रपने देश में हो रही है कि जिन का श्रापस में कोई प्रोग्राम नहीं है, उनका एक दूसरे से विवाह हो रहा है। गधा कह रहा है ऊंट से कि स्रापका कैसा सुन्दर रूप है और ऊंट कह रहा है गधे से कि आपका कैसा मधुर स्वर है। इस तरह के जो ग्राज हमारे राजनैतिक संगठन बन रहें है, वे देश की भलाई नहीं कर सकते । इसी लिये मैं स्राप से कह रहा था कि स्राज शिक्षा की भ्रावश्यकता है। हमारा देश भ्रशिक्षित है। श्राप कहते है कि हमने शिक्षा के लिये बहुत कामा किया। लेकिन मैं श्रापसे कह रहा हूं कि हमारे देश में 98 प्रतिशत ऐमे लोग है जिनको उच्च शिक्षा प्राप्त नही है, जिनको माध्यमिक शिक्षातक प्राप्त नही है।

श्री डाह्याभाई बी॰ पटेल (गुजरात) : इसी वजह में कांग्रेस को वो मिलते है।

प्रो॰ सत्यवत सिद्धांतालंकार : इसी वजह से ग्रापको भी वोट मिल जाते है।

श्री डाह्याभाई वी॰ पटेल : नही, नही, हम को नहीं मिलते है।

प्रो॰ सत्यवत सिद्धांतालंकार . जो जाता है उसी को वोट मिल जाते है इस लिये का प्रचार करने की ग्रावश्यकता शिक्षा के स्रभाव के कारण स्राज हमारे देश के अन्दर जो इंट्रिगेशन होना चाहिये, वह इंदिगेशन नहीं हो रहा है।

शिक्षा आयोग ने, अपनी रिपोर्ट हुमारे मामने पेश की है और राष्ट्रपति ने उसकी तरफ ध्यान ग्राकर्षित किया है कि शिक्षा ग्रायोग ने जो कुछ कहा है उसे हमे किया मे परिणत करना चाहिये। शिक्षा स्रायोग की रिपोर्ट को हमने भी पढ़ा है। शिक्षा आयोग ने कोई ऐसी बात नहीं कही है जो पहले जो आयोग नियुक्त हुये उन्होंने न कही हो। पहले यूनिवर्सिटी कमीणन नियुक्त हुआ, मदालियर कमीशन नियुक्त हुआ और उन लोगों ने जितनी बातें कहीं, वही सब शिक्षा आयोग ने भी कही। शिक्षा आयोग ने एक जगह यह लिखा है:

"We realise that many of the things we say here have been said before notably by the University Education Commission in 1948-49. The real need is action."

जो ग्रसली चीज है, जिसके करने की भावण्यकता है, वह कियात्मक कार्य करने की भ्रावश्यकता है, जब तक हम किया में उन बातों को परिणित नही करते जिन बातों के आधार पर एक राष्ट्र आगे प्रगति कर सकता है, तब तक कितनी भी रिपोर्टे ग्राप उत्पन्न करते चले जायं, कितने ही लोगों को इकट्टा करते जायं, लेकिन उसका नतीजा कुछ होने वाला नहीं है। शिक्षा ऐसी चीज है जिस के कारण देश उन्नति कर सकता है। भ्राज भिन्न भिन्न तरह के लोगों पर लांछन लगाया जाता है। लेकिन ग्राप देखिये कि राजस्थान के ग्रन्दर क्या हुग्रा। एक व्यक्ति सारे राज्य के भन्दर इधर से उधर कर रहा है। एक श्री जगन्नाथ का नाम मैने पढा ग्रखवारो के ग्रन्दर। वह जगन्नाथ ग्रगर इधर हो जाय तो इनकी मेजोरिटी हो जाती है स्रौर उधर हो जाय तो उनकी मेजोरिटी हो जाती है। जिस राज्य के अन्दर एक व्यक्ति की इच्छा पर इधर से उधर हो जाय, वहा क्या इस तरह की व्यवस्था वाछनीय होगी श्रौर क्या इस _तरह <mark>से को</mark>ई शासन श्र<mark>पने</mark> श्राप को सबल बना सकता है। तो हमें अपने बच्चों को, श्रपने देश के होनहार नवयुवकों को शिक्षित करने की आवश्यकता है। अब अपने देश को आजाद हुये करीब 20 माल हो। गये। शिक्षा में 1 4 वर्ष के अन्दर आप देश को कुछ से कुछ बना सकते हैं। ग्राज सात वर्ष का को बच्चा स्कल जाता है श्रीर जिसने कुछ तहीं पढ़ा है, 14 वर्ष के अन्दर उस बच्चे की भ्राप बी० ए०, एम० ए० बना देते है। तो 14 वर्ष एक देश को कुछ से कुछ बनाने के लिये जरूरत से ज्यादा समय है। ग्राप के सम्मन एक निश्चित योजना होनी चाहिये कि म्राप को देश को क्या बनाना है। ग्रापके सामने एक नक्शा होना चाहिये, स्राप के सामने एक तस्वीर होनी चाहिये, एक चित्र होना चाहिये कि ग्राप देश को क्या बनाना चाहते है। उस नक्शे को लेकर के हम शिक्षणालयों को श्रामुल-चुल बदल दे। श्राप देखिये कि हिट-लर ने अपने देश को कितने वर्षों मे क्या से क्या बना दिया, मसोलनी ने ग्रपने देश को कितने वर्षो में क्या से क्या बना दिया। मैं चाहता हूं कि अगर आप चाहे तो आप भी अपने देश को क्या से क्या बना मकते हैं, लेकिन उसके लिये एक चित्र बनाने की ग्रावश्यकता है।शिक्षा जो सब से जरूरी चीज है उसी को ही हम म्राज बिल्कुल नेगलेक्ट करते जा रहे हैं। उसकी तरफ ग्रापका ध्यान नहीं है । ग्रीर बातों की तरफ तो स्रापका ध्यान है। स्राप इधर शोर मचाते हैं, उधर शोर मचाते हैं ग्रीर फिर उसका परिणाम वही होता है जो राज-स्थान मे हुआ। जब यहा राजस्थान का जिक हो रहा था तो हमारे राजनारायण साहब ने कहा कि मैं वहां गया और मैंने टेलीफोन किया राज्यपाल को ग्रौर कहा कि मैं लाना हुं 92 ग्रादिमियों को । मैं कहता हूं कि जब **ग्राप यू**० पी० के है तो ग्रापको यू० पी० मे जाकर कुछ करना चाहिये। ग्राप को क्या जरूरत है कि ग्राप राजस्थान मे जा करके यह सब करे । इस प्रकार ग्राज हर जगह उत्पात करने का सिलसिला बना हुग्रा है श्रौर समझा जाता है कि हम जनता को जिधर चाहे उधर मोड दे। इसका कारण यही है कि हम शिक्षा की तरफ विशेष ध्यान नहीं देने हैं। हमारे नवयुवको के स्रन्दर. बल्कि मुझे माफ कीजियेगा यह कहने के लिये कि विधायको के ग्रन्दर भी यह चरित्र नही है जिस चरि हके होने की श्रावश्यकता है। नहीं तो नय कारण है कि ग्राज ग्राप देखते हैं कि हरिय ं के अन्दर श्राज एक सरकार बनती है और कल दूसरी बन जाती है।

मिनिस्टर बनाओं तो यह सरकार, न बनाओ
तो दूसरी सरकार। यह एक ही दल की हान्त
नहीं है, सभी दलों की हालत है। आप कहते हैं

कि हमारे आदिमियों को लोग खरीद लेते है।
जो खरीद लेता है, वह ठीक है, गुनाह करता
है। लेकिन जो खरीदा जाता है,
वह क्यों खरीदा जाता है,
वह क्यों खरीदा जाता है वह तो
कांग्रेस का नहीं होता है। जो अपने आप
को बेचते हैं, जो अपने आप को बेचने के
लिये तैयार हैं, वे किस पार्टी के हैं।

श्री लोक नाथ मिश्र : देश में कांग्रेस ने सब को यही तालीम दी है।

प्रो० सत्यवत सिद्धांतानंकार: तानीम की दोनों को जरूरत है।

स्राज देश में गरीबी दूर करने के लिये इस बात की जरूरत है कि शिक्षा हो और वह शिक्षा भी ठीक तरह की हो। स्राज शिक्षा बढ़ती चली जाती है लेकिन शिक्षा के साथ साथ स्नर्म्पलायमेंट बढ़ता चला जाता है। स्राज शिक्षा ऐसी दी जा रही है जिस से बेकारी बढ़ती चली जा रही है। इसलिये शिक्षा भी ऐसी होनी चाहिये जो देश के सामने स्रनेकों समस्यायें हैं उनको पूरा कर मके। उदाहरणार्थ स्राज साइंस की स्रोर टेक्नीक की, जरूरत है। जैसी शिक्षा स्राज तक चली स्ना रही है, वैसी शिक्षा की स्नावश्यकता नहीं है।

तो मैं इतना ही कह कर समाप्त करना चाहता हूं कि राष्ट्रपति ने जो चतुर्सूती कार्यक्रम रखा है उसके साथ पांचवां सूत्र मिला कर इसको पंचसूती बना दिया जाये कि शिक्षा की जो ब्रावण्यकता है उसको पूरा किया जाये। जैसे उन्होंने कहा कि '71 तक अन्न संकट दूर होना चाहिये '76 तक आर्थिक विषमता दूर हो जानी चाहिये उसी तरह से कोई सन लगा दीजिए कि '75 तक शिक्षा का जो प्रश्न है वह हल हो जाना चाहिये।

SHRI P. N. SAPRU: Mr. Vice-Chairman I would like to say a few words on the President's This is the election year and manner in which we have conducted our elections or rather the Election Commission has conducted elections reflects credit on us. thanks are due to the Election Commission or the efficient manner which it has conducted the elections in this country. May, I, however say that I do not feel happy at what happened in Kashmir? I do not look up on Kashmir elections as free elections. It is rather a startling statement to make. It is a statement which many of my friends will not like. Sheikh Abdullah was in detention and it is strange that 23 members should have been declared un. opposed by the returning officer. am glad that Bakshi Ghulam Mohammed, who had to fight against heavy odds, has been returned to the Lok Sabha and speaking for myself welcome him to this Parliament ours. I should like also our relations with Kashmir to be based upon . deeper understanding of the aspirarations of the people of Kashmir. We gave certain undertakings. We cannot go back to the year of 1947 1948. That is not my proposition, but we should respect the special status which was guaranteed to the people of Kashmir in 1947 in our Constitution and we should make no encroachment on it.

Then, I should like to say a word about or relationship with the new States. I think it should be a relationship based upon a deep understanding of what they stand for. We are a quasi-federation. The other day I was talking to a distinguished lawyer and he said we are a unitary State. But I have always looked upon our republic as a quasi-federation. Now, I have looked up some of the books on constitutional theory. It has been a hobby with me all my life to read political science, political theory and comparative politics and I have not come across any Constitution anywhere of a federal or quasi-federal

character where you have the counterpart of article 356. You have not got it in the Canadian Constitution. have not got it in the Australian Constitution. You have not got it in the United States Constitution. You have not got it in the Swiss Constitution and you have not got it in the federal State of Germany. This is a relic of imperialis days. This was a provision which the British had imposed upon us in the interests of preserving their suzerainty over India the Act of 1935 and I think if we are to successfully work our Constitution we should revise our outlook with regard to article 356. I am not going into its merits. I am raising it it on the ground that Dr. Sampurnanand, the great astrologer, has found use this article in it necessary to Rajasthan.

SHRI SHEEL BHADRA YAJEE (Bihar): He has done it on the basis of the Constitution, not based on astrology.

SHRI P. N SAPRU: He lost his Chief Ministership in U.P. on the basis of astrology, but that is a different matter.

I may also say that I would like the North to develop a new attitude toward the South. We must take a lesson from what has happened in Madras. The Congress lost to DMK because there was resentment in the minds of the people of the South against the manner in which the North has been treating the South. (Interruption) You know that every time there has been a conflict between the South and the North, the unity of the country has disappeared. Therefore, it has become imperative by necessary for us to understand the culture of the South, to understand the spirit which animates the people of the South and to work in co-operation. Speaking for myself I would like to go and live in Kerala and I would feel happier with the Kerala than people of with people of U.P., Bihar, Madhy Pradesh or Rajasthan, people who represent the backward areas of India.

Now, I should also like to say a word about our foreign policy. I am sorry that there are only casual references to our foreign policy. I think the question of Vietnam raises many moral issues and I think President Jhonson has not been acting in a manner so as to enhance his prestige. May I also say that we are trying to adopt an attitude of arrogance towards other countries? We assume that all the right is with us and all the wrong is with China. Now, I am not prepared to make any such sumption and I want you to get out of this rut. The other day I reading a book, which is a very anti-Indian book in some ways. It is however, a thought-provoking book and I would like to quote from Crisis of India". The author compares the progress that we made with the progress that China has made and he says that the progress that China has made has been greater than the progress we made. This was no doubt before the cultural revolution, but it is sometimes interesting to see how others I cannot get exactly see us. passage. This is a briliant passage in which he is making a comparison between China and India to the detriment of India. I do not share that view. I think we have done well, but I do not want India to be complacent. We are passing through a revolutionary period in our history, passing through a revoluwe are tionary phase in our history. I do not think that India will have a revolution, but if we do not take notice of the currents of thoughts that are moving millions of people, we shall be submerged in the vast revolution which may take place.

Our people are today suffering from famine. They are suffering from disease. They are suffering from high prices and water scarcity. The other day I noticed a very touching scene. A servant of mine came and told me: "Sir, you are a kind-hearted man. I have got six children. How can I live on this small ration? Why do

[Shri P. N. Sapru.]

you not have the mercy to shoot me and my children? Why must I live in this horrible condition all my life? I wonder whether there is not truth in what he said. He went on: "Sir, you take five meals a day. You have your morning tea; you have breakfast; you have your lunch; you have your evening tea: then have your dinner. I cannot have even two meals a day. I sometimes have only a cup of tea, occasionally. Why do you penalise me like this? It is not possible for me to got food in the ration shops. I have to wait hours before I can get food and you expect me to work. I think it will serve no useful purpose, please finish us". I said to myself, "here is a man who is speaking from his heart; I wonder whether we Indians who talk so glibly about our spirituality, who are never tired of repeating

AN HON. MEMBER: A free enterpriser.

SHRI P N. SAPRU: I am not a free enterpriser. Please do not associate me with the free enterprisers. I have often felt that we cannot look at questions from a human angle. I was told by a very revered friend of mine that what the Hindus have worshipped throughout the ages 'tyag', renunciation. I told him that he was talking like a humbug. I said I would give a concrete stance. Here is Harold Wilson. formed a Government. He offered a big post to Frank Cousins who was one of the leaders of the Left, Frank Cousins resigned because he is not in agreement with the basic policies of Harold Wilson, and then not only does he resign that but he resigns his membership of Parliament so that he may be able to fight the issue out with Harold Wilson. I call that "tyag". I do not call this hunting for office 'tyag'. In this I include every one, the whole House—I mean no disrespect to anyone. Mr. Vice-Chairman, if we are to progress, we must draw lessons from the defeat which we had sustained. I know that

figures can be interpreted in different ways. Personally I am always in favour of what I call the preferential vote . . .

THE VICE-CHAIRMAN (SHRI M P. BHARGAVA): We can discuss that when the Representation of the People Bill comes.

SHRI P. N. SAPRU: I must say that if the Constitution must work properly, it is necessary for us to revise it and see that article 356 disappears. Thank you.

SHRI A. D. MANI: Mr. Vice-Chairman, the President's Address, I am sorry to say, is a disappointing document. We all know that the President's Address is not drafted by himself but is a statement of policy of this Government, and as a statement of policy of the Government it is a badly written essay on current affairs in any university examination. Many ideas which figure in the Address are disjointed and I expected that when the President addressed both the Houses of Parliament, he would make a pointed reference to the benefits, if any, which the country had derived from devaluation. There has been no mention whatever about devaluation in the Address, a fact to which my hon. friend, Mr. Jagat Narain, has drawn attention in one of his amendments. It is now known that during the last six months the country has lost as much as 100 million dollars account of devaluation. Our exports are not picking up and our textiles are meeting with very sharp resistance in many countries of the world Our textile market abroad was one of our price markets and we have lost our textile market to other competitors. There is also resistance in regard to jute. Our jute earnings up to the not come also have expectations entertained by the Ministry of Commerce.

SHRI LOKANATH MISRA: Therefore, we have lost our Commerce Minister.

SHRI A. D. MANI: We have also lost our Commerce Minister who was not in favour of the policy of devaluation. Our economy is in shambles. The political fabric has been maintained somehow in the various parts of the country through the law and order situation in some part of the country has posed a serious challenge to democracy in India. Even though our political fabric is in existence today and has been unshaken recent events, the economic chaoes reminds me as a student of history of the days of 1770 when Lord Clive made a second visit when the country was in the stage of a crisis. At that time Lord Clive tried to reorganise the economy of those territories which were under the East India Company. If we are not in a position to survive the economic crisis, our democracy will cease to exist, and it is a significant factor that we have not been able to avoid deficit financing though this has been a cardinal the stated policy after feature of devaluation. We all have read the statement of Kerala Government that they would like their over draft to be written off. There are many States which have heavily overdrawn from Reserve Bank. And financing is going on apace in every State in the country including the Centre. Now we are faced with a staggering deficit in the Vote on Account Budget which has been presented. I am afraid, if we are not in a position to retrieve the economic situation, we would not be able to maintain the parliamentary institutions in the country and we expected that the President would make a reference to the economic affairs in detail in his speech.

In spite of the fact that the Congress controlled the governments in all the State before the General Elections, it was not able to arrest the prices and the prices continue to rise, in spite of occasional resistance as in the State of West Bengal after the new Ministry came to power there.

[THE DEPUTY CHAIRMAN in the Chair]

Madam, I have given notice of a number of amendments on which I would like to speak in the course of my comments on the President's Address. The President has referred to the conduct of the General Elections and tributes have been paid to the efficiency and care with which the Election Commissioner has conducted the elections. It is not proper to mention officials by name but I think, Madam, that it is my duty to mention the name of the Deputy Election Commissioner, Mr. P. S. Subramaniam, also who toured along with Chief Election Commissioner one part of the country to another to conduct the General Elections. General Elections have proved to be a triumph of Indian democracy and has given the lie to the stories spread abroad that Indian democracy was in danger and that the 1967 elections would see the death of Indian democracy. Democracy has and free and fair been maintained elections have also been held in all parts of the country.

But, Madam, it might have been noticed that a certain new pattern of electioneering has come into evidence in the recent General Elections. In the 1962 General Elections, meetings used to be addressed by leaders. But now on account of the disturbances, house-to-house canvassing has become the pattern of canvassing in the recent elections. And if the meetings continue to be disturbed, I am afraid that in 1972 the candidates may have to go in tanks and armoured cars to meet their voters because there will be so much of violence in 1972 that they may not be able to indulge in open canvassing.

I feel that the time has come for the Election Commission to consider how the law and order can be maintained before the conduct of the General Elections.

AN HON. MEMBER: If Ministers resign before the elections there will be no trouble.

SHRI A. D. MANI: Yes, if the Ministers resign before the General Elections, there will not be such a talouble as there had been in the recent General Elections. Further, it has become necessary for the Penal Code to be amended to enhance the penalties in regard to the offences committed at the time of the elecmeetings too tions. Disturbance at penal offence be made should everyone should have because the opportunity of stating his case Recently, candibefore the public. dates have also been the subject of wild attacks. Mr. Madhu Limaye of the other House was subjected to severe assult in Monghyr. These are all very bad portends and I do Commission hope that the Election would give serious attention to this aspect of the matter and suggest an amendment to the criminal law in order to maintain law and order during the General Elections.

Madam, I would also like to go on to make a few observations on the imposition of President's rule in Rajasthan. This matter has been discussed on a number of occasions in this House through calling attention notices and interventions on other subjects. I would like to say this that it is not proper after non-Congress Governments have come into tence in certain States, for Congressmen who are Governors to continue in office. If I may say so, it is the duty of Dr. Sampurnanand to resign his office as Governor of Rajasthan because he happened to be a very active Congressman before he assumed his present office, and I am not sure whether he still is not a Congressman. If he is still a Congress-

SHRI LOKANATH MISRA: Mr. Mani, for your information, no Congressman voluntarily resigns office unless he is pushed out.

SHRI A. D. MANI: Yes but then

we do not want to push Governors out because it is not proper under the Constitution. It is open to us to say that no Congressman should continue in office in those States where non-Congress Governments have come into existence. Further, the Government also should evolve a new policy regarding the appointment to Governors. Now, whenever a person comes inconvenient or is thrown out in the elections or is not in a position to get a seat from the Congress High Command, he is recommended for Governorship. Governorship has been the out-door relief of the Congress Party, Whenever any persons has been in need of a job, he approaches the Congress High Command and says, "You will kindly provide me with a seat somewhere. Otherwise, at least make me a Governor.

SHRI N. PATRA (Orissa): flow many Congressmen have been made Governors?

SHRI A. D. MANI: I am saying that in Rajasthan, Dr Sampurnanand, the Governor, is a Congressman. I think that for the post of Governors a suggestion has been made that the Governor should be elected by the State Legislatures. I am not in favour of the election for the post of Governor. It is possible for the Government to have a panel of retired jurists, men who can apply their impartial minds to problems of the States, and appoint them as Governors. Or they can think of men who have distinguished thempublic selves in service. But they should not be confined to members of one party.

Madam, about the imposition of the President's rule in Rajasthan, I feel that it was thoroughly uncalled for because it was possible for the opposition to form a Government. It has never been in this history of India when Members of the opposition parties presented themselves at the Rashtrapati Bhavan in order to be physically counted as has been in the recent case. Even though physical verification was provided by

the strength of the opposition, yet, President's rule has been imposed in Rajasthan and I hope that....

AN HON. MEMBER: Do you deny that he was a Congressman?

SHRI A. D. MANI: Physical verification took place here. Mr. Chavan was there, he counted all the men. (Interruptions) Further, in Rajasthan many complaints have been made that official's have indulged in canvassing for the Congress Party.

SHRI R. S. KHANDEKAR (Madhya Pradesh): In Madhya Pradesh too.

SHRI A. D. MANI: Yes, in Madhya Pradesh too This is a very serious matter because at the time of the formation of the ministry, it is not the duty of the official, it is not within the purview of his duty, to go and indulge in canvassing for any party, whatever may be the party in power before the elections or after. If they want to restore people's faith in the bona fides of ing exchange earnings of Kerala to be Rajasthan must be abrogated and a free play of parliamentary forces must be brought into existence and the opposition be given the opportunity to form the Government.

Madam_ I would like to go on to speak about the Centre-State relations about which I have tabled an amendment, and this also figures in the Presidential Address. Madam, after the non-Congress Governments have come into existence in six States with possibility of their coming into existence in some more States, we cannot rely on the Centre alone for regulating the federal and state relationships. Mr. Annadurai has made a pointed reference to the need for more freedom for the States from the Centre. And Kerala has already asked for the foreign exchange earnings of Kerala to be used for the purpose of purchasing rice for Kerala. These demands are bound to increase in number. It is not posisible for the Central Government, whatever may be its position, to give States where nondirections to the

Congress Governments have come into existence. I do not think the Central Government now has the title, in view of the results of the recent General Elections, to be regarded as the sole spokesman of Governments in 4 P.M. India. The President is there under the Constitution. the President, as has been pointed out by Dr. Ambedkar, is guided the advice tendered by by Ministers. But I feel that in order to regulate the Federation-State relationship in the new set-up that we find today, the Government should consider the proposal made by Sri B. N. Rau many years ago for the creation of a Privy Council, a Privy Council which will advise the President on matters which may be referred to him. kind of matters which I have in mind are matter like the imposition of Presidential Rule in Rajasthan. When a situation like that arises, the President may consult not only the Prime Minister but also the Privy Council.

And who would be the members of the Privy Council? The Privy Council should, again, consist of men distinguished in public life, of men who have been ex-Chief Justices of the Supreme Court of India, ex-Chief Justices of High Courts, distinguished educationists. This panel may be chosen by the President on the advice of the State Governments concerned. They would be able to send some representative of the Privy Council. In a matter like the imposition of Presidential Rule in a State, it is obvious that under the scheme of things that I envisage the President would call a meeting of the Privy Council and take its advice also, and not only the advice of the Prime Minister. I feel that such a Privy Council should be brought into existence though this may mean an amendment of the Constitution. It is not posisible for us to amend the Constitution in the present structure of Parliament because there may not be a valid majority for the amendment of the Consti'ution. But I feel the matter is so important that the Government give its attention for evolving new procedures to determine the future

[Shri A. D. Mani.] Federation-State relations. (Time bell Madam. can I have one minute?

THE DEPUTY CHAIRMAN: can have one minute.

SHRI G. RAMACHANDRAN (Nominated): You suggest a Privy Council. It is a very happy thing. would you not think that Supreme Court can serve that purpose?

SHRI A. D. MANI: No. We do not want the Judiciary to be involved. of the Supreme Let the ex-Judges Court be on the Privy Council.

Madam, I would like to say one word in regard to our foreign policy on which I have tabled an amendment. There is point no repeating that non-alignment countinues to be the basis of our foreign policy. Non-alignment has become outdated and our foreign policy also in many matters has become outdated. We have very few friends in the world at the present time. This has been the legacy of the foreign policy followed during the last 15 years. Even a small country like Ceylon has got more friends than we have got. When I say "small" it is not a terminal derogation at all.

Madam, I feel that we have got to consider our continuance of the Commonwealth.

THE DEPUTY CHAIRMAN: time-limit is over.

SHRI A. D. MANI: Only this point. If our export trade is to improve, we have got to improve our trade contacts with the European Economic Community and not with Britain alone We have got to cultivate General De Gaulle. We have got common, close bonds of friendship with France. We may have to have a rethinking on our Commonwealth connections. In regard to Zambia I would like to make an observation Zambia is in a very bad state on accounts of its strained relationship with Rhodesia. We should help Zambia in every way. This will restore our image in Africa where

many States feel that we are very soft towards Britain and are not in a position to take any strong measures against Mr. Ian Smith's regime

Madam these are the few remarks which I have got to make on the President's Address.

डा० धर्मं प्रकाश (उत्तर प्रदेश) : उपसभाध्यक्ष महोदया, राष्ट्रपति के अभि-भाषण में देश की एकता को सुदृढ़ बनाने, लोकतंत्रीय संस्थाम्रों को कायम रखने, म्राथिक विकास को आगे बढाने और जन कल्याण हमारा परम उद्देश्य है जैसा घोषित किया गया है। उद्देश्य तो बहुत पविन्न है बहुत ऊंचा है, परन्त्र विचारणीय विषय यह है कि स्रब तक राष्ट्रपति ने क्यां गवर्नमेंट के कारनामो पर दृष्टिपात किया है ? अब तक जो कुछ हम्रा है वह क्या जन कल्याण में हुन्रा? एकता के सूत्र मे जनता को बांधने के प्रयत्न किये गये या नहीं, सूरक्षा के लिए क्या प्रयत्न किये गये, इन सब बातों पर यदि हम ग्रपनी पिछली सरकार के कारनामों पर थोड़ा सा ध्यान दें तो आगे के लिए आशाएं म्राधारित हो सकती हैं ?

मझे जब जन कल्याण की बात याद म्राती है, तो बड़ा दुख होता है कि राष्ट्रपति जी ने अपने अभिभाषण में 70 प्रतिशत उस जनसंख्या की जिसकी हमेशा से उपेक्षा की गई, जिसको हमेशा से अधिकारों से वंचित रखा गया है, कोई भी जिक नही किया। मझे इस बात का भी दुःख है कि जो मेरे हाथ में प्रस्ताव के ऊपर माननीय सदस्यों के 89 संशोधन है, उनमें भी इस समस्या के बारे में कोई जिक्र नहीं है। मैंने बड़े गौर से इन संशोधनों को देखा ग्रौर पाया कि किसी भी महानुभाव ने इन करोड़ों प्राणियो की दशा के बारे में कोई भी संशोधन नहीं दिया है ग्रौर न सरकार से इस बारे में कोई वात पूछी कि उसके सामने इनके लिए कोई योजना है या नही । यह एक निहायत शर्मनाक बात है कि जिस देश के करोड़ों प्राणियों को ग्रधि-

कारों से वंचित रखा गया है, जिन्हें सताया गया है, जिन्हें हमेशा भ्रंधेरे में रखा गया है, जिनसे स्वार्थ साधन किया गया है, उस का अभिभाषण में जिक भी नहीं किया गया है, यह हमारी गवर्नमेंट के लिए शोभा नहीं देता है। इस राष्ट्र के ग्रध्यक्ष के लिए भी जिसने सर्वोच सत्ता भ्रपने हाथ में ले रखी है, शोभा नहीं देता है । हमने इस समस्या के बारे में सरकार का ध्यान एक बार नहीं अनेक बार खींचा है और जब भी मुझे अवसर अमलता है, मैं हमेशा उसका ध्यान इस समस्या की ग्रोर दिलाता रहता हं कि इस बारे में कोई ठोस कदम उठाये जायें तथा इस समस्या का समाधान ढुंढा जाये। लेकिन मुझे दु:ख के साथ कहना पड़ता है कि एक बार नहीं, श्रनेकों बार, इस समस्या के बारे में जानकारी होने के बावजुद भी, इस बारे में सरकार की ग्रोर से कोई कदम नहीं उठाये जाते । मैं सदन से यह कहना चाहता हूं कि अपगर यही रफतार रही तो कुछ हमने चौथे आम चुनाव में देख लिया है कि किस तरह से जातीयता का नंगा नाच खेला गया, साम्प्र-दायिकता की भावनाएं भडकाई गईं, क्षेत्रीय भावनास्रों को भडकाया गया स्रौर रुपयों के जोर से वोटों को खरीदा गया । स्रगर यही हालत रही तो जो ग्रनपढ़ हैं, जो पिछड़े हैं, जो ग्रधिकारों से वंचित हैं, उनका क्या हाल होगा स्रागामी स्राम चुनावों मे इसका श्राप ग्रन्दाजा श्रच्छी तरह से लगा सकते हैं तथा ग्रपने सामने कोई प्रोग्राम रख सकते

मैं कहना नहीं चाहता हूं फिर भी आपको याद दिलाना चाहता हं कि एक बार स्वर्गीय पं० जवाहरलाल नेहरू को मैंने एक पत्न लिखाथा। उमपत्न का उत्तर जो उन्होंने मुझे दिया, उसके शब्द मैं यहां पर दोहराना चाहता हूं। स्वर्गीय प्रधान मंत्री पं० नेहरू ने सन् 1938 में एक संदेश में मुझे लिखा था कि ''ग्रर ली स्वराज्य तब ही होगा, जब सारे हिन्द्स्तान के लोगों को 138 RS--6.

बराबर के प्रधिकार हों ग्रीर ऊंच ग्रीर तीच जातियां होने की भावना मिट जाये।"

उन्होंने एक दूसरा पत्र 29 दिसम्बर, 1958 को मुझे लिखा था कि "बाज सवाल भापने ऐसे लिखे हैं, जिनमें कोई बहस की पंजाइश नहीं है ग्रीर वह सारे हमारे देश की स्थिति से बंधे हुए हैं। मैं इस कार्य में भापका सहयोग चाहता हं।"

इसके बाद एक स्थिति ग्राती है। जब स्वर्गीय प्रधान मंत्री श्री लाल बहादूर शास्त्री ने मेरे पत्नोत्तर में 30 ग्रगस्त, सन 1964 ई० को लिखा था कि "ग्रापने चर्चा ग्रपने पत्र में ठीक ही की है। इन प्रश्नों की स्रोर प्रयत्न तो सरकार का रहा है, परन्तू यह कि सब काम संतोषजनक हुम्रा है, ठीक नहीं होगा । जितना भी इस ग्रोर ग्रधिक से ग्रधिक हो सके वह करना हमारा कर्त्तव्य है। श्रापस्वयं कार्यकरते रहे हैं श्रीर श्रापकी सेवाओं का उपयोग हो सके तो उचित ही होगा।" यह दूसरे प्रधान मंत्री का पत्र ग्रौर उनके उद-गार हैं । उसके बाद जब श्रीमती इंदिरा गांधी प्रधान मंत्री बनी तो उनसे भी पत्र-व्यवहार हम्रा । उनके उद्गार भी जरा सुनिये । उन्होंने यह लिखा था 12 मार्च, 1966 को मेरे एक पत्र के उत्तर में:

> ''हरिजनों के विकास के बारे में श्रापकी चिता को मैं महसूस करती हूं ग्रौर मुझे प्रसन्नता है कि ग्राप इस क्षेत्र में जोरों से काम कर रहे हैं। मैं ग्रापसे सहमत हूं कि हमारी जनता के कमजोर वर्गो के उत्थान के लिये विशेष कदम उठाने चाहिये। "

दूसरे पत्न में उन्होंने यह लिखा : --

"मैं ग्रापसे सहमत हूं कि इतना व्यय करने के बाद भी पिछड़े [डा० धर्म प्रकाश] लोगों के लिये सन्तोषजनक कार्य नही हम्रा है।"

ये उनके हृदय के उद्गार हैं, मगर इन उद्-गारो को सामने रखते हुए मैं उनकी अदूर-दर्शिता की एक बात भी श्रापके सामने रख दुं। पिछली बार जब वे प्रधान मंत्री बनी थी, तो मैंने इन करोड़ो प्राणियो की श्रवस्था की भ्रोर उनका ध्यान भ्राकषित किया था। उन्होंने मझं से कहा था कि भ्राप श्री भ्रशोक मेहता से मिल लीजिये; क्योकि समाज कल्याण विभाग उनके सुपूर्व हमने किया है। मैं श्री श्रशोक मेहता से मिला और मैंने उनसे कहा कि इनकी दयनीय दशा पर आपने कौन सी योजना बनाई है श्रौर किस योजना के श्रनुसार श्राप कार्य करना चाहते हैं। उन्होने कहा कि हमारे पास कोई योजना नही है श्रौर मुझे तो इतना समय भी नही मिल पाता कि मैं योजना का काम देखने के म्रलावा इस समाज कल्याण के काम को देख और श्राप प्रधान मंत्री से कह दीजिये कि मेरे पास इसके लिये समय नही है। चुनांचे मैंने प्रधान मत्री को यह बात कह दी। लेकिन उस वक्त से ले कर आज तक इस पर कोई ठोस कार्य नही हुआ अलावा इसके कि अब जो मित-मंडल बना है, तो उसमें भ्रापने देखा होगा कि वही मन्नी जो कहते थे कि समाज कल्याण विभाग के लिये मेरे पास समय नही है, उन्ही को वह विभाग सुपुर्द किया गया है ग्रीर उसके लिये एक स्टेट मिनिस्टर बनाये गये हैं, उनकी कार्य कुशलता के सम्बन्ध में श्रभी मैं कुछ नहीं कह सकता। हमारे इसी सदन के वे सदस्य भी है। मगर में यह कहना चाहता ह कि जिसको इस काम के करने का ज्ञान नही, जिनके हृदय में कोई दिलचस्पी नही, उनसे यह स्राशा करना कि इन करोडों प्राणियो का कल्याण होगा, यह मेरी समझ में नही श्राता, तो जहा ग्रापने श्रभिभाषण

में इस समस्या की उपेक्षा देखी है, वहा इस प्रस्ताव पर जो 89 सशोधन श्राये है, उनमें भी इसका जिक्र नही है। तो मैं ग्रापसे कहना चाहता हं कि श्राप सदन के माननीय सदस्य इस बात को महसूस करे कि जो सर-कार थोथे भ्राश्वासन देती चली प्राई है, उससे इन करोड़ो प्राणियो का भला कैसे होगा 👪

एक तो ये है। दूसरे है खेतिहर मजदूर जो करोड़ो की सख्या मे इस समय बेकार है। मुझे कभी कभी तो हसी श्राती है कि श्रिभ-भाषण में खाद्य समस्या हल करने के लिये बहुत बडा उद्देश्य हमारे सामने पेश किया गया है। खाद्य समस्या के सम्बन्ध में मापसे यह पूछना चाहता हू कि भ्रब तक जो। हम श्रसफल रहे है, उसमे किसका दोष है 🕨 या कभी हमने हृदयपर हाथ रख कर यह सोचा कि जो करोडों प्राणी बेकार है, उनकी सहायता हमने कहा तक की है। जमीदारी का विनाश करने के बाद हमने किसानी को खेती का मालिक बनाया है। क्या ग्रापने कभी इस पर विचार किया कि पहले जो खेतिहार मजदूर थे, वे बडे किसानो से या जमीदारों से जमीन ले कर जोतते बोते रहते थे, बटाई का काम करते थे ग्रौर उससे उनको कुछ खाने को मिल जाता था? मगर जमीदारी प्रथा खत्म होने के बाद उनको एक बीघा जमीन नसीब नही हई । स्राज तक उनके लिये गवर्नमेट ने क्या किया ?

एक मानतीय सदस्य : कमीशन बि-ठाया ।

डा॰ धर्म प्रकाश : कमीशनी से काम नही चलता । मुझे याद है कि नागपूर में काग्रेस ने को-भ्रापरेटिव फार्मिग के सम्बन्ध मे एक रेजोलेशन पास किया था ग्रौर उसके बाद बडा हाहाकार मचा था। लेकिन में स्रापसे पूछना चाहता ह कि नागपुर ग्रधिवे**शन से** लेकर ग्राज तक ऐसे लोगो की कितनी सहकारी समितिया कायम हुई जिनके पास एक बीधा जमीन नही है। माफ कीजिएगा, मैंने खुद जा

कर कई स्थानो पर देखा है। स्वर्गीय लाल बहादुर शास्त्री जी से मैंने खुद कहा और लिख कर के दिया। कम से कम छ प्रातों के बारे मे मैंने कठिनाइया बताई कि उनमें बहुत सी जमीने बेकार पड़ी है, जिनमें अनाज पैदा हो सकता है। मैंने बताया कि वे जमीने इसलिये पड़ी है कि जितने बड़े-बड़े जमीदार हैं, बड़े-बड़े काश्तकार है वे उतनी ही जमीन जोतते बोते है, जिससे उनका पालन-पोषण हो सके और उनकी बाकी जमीन बेकार पड़ी रहती है और उसको इसलिये किसी को जोतने बोने को नहीं देते है, क्योंकि हमने यह कानून बना दिया है कि जो जोतेगा, जमीन उसकी हो जायेगी और इसलिये उन बेचारे खेतिहर मजदूरों को वह बाकी जमीन नहीं मिलती है।

बहत सी जमीन पचायत राज के कब्जे मे भी आई है। मुझे माफ की जिये, एक प्रसग आरंगिया इसलिये कहताह कि कम से कम 90 फीसदी जितना गडा एलीमेट था हमारी देहात का, वह सब पचायतो मे इकट्रा हो गया है ग्रीर ऐसे पचायत राज से हम **ग्राशा करते है कि वह गरीबो का भला** करेगा, किसानी ग्रीर मजदरों का भला करेगा । यह बिल्कुल नाममिकन है । वहा तो ऐसे डाकू बैठे हुए है कि उनको जो पैसा दे दे, उसको जो जमीन उनके कटजे मे है दे देगे अन्यथा वह जमीन किसी श्रीर को मिल नहीं सकती। मैंने कई पचायती के सम्बन्ध मे श्री लाल बहादुर शास्त्रीजी को बताया श्रौर उनसे कहा कि झाप वहा की प्रातीय गवर्नमेट को लिखिये कि उन्हें मजबर करके ये जमीने कोमापरेटिव सोसायटी बना कर खेतिहर मन्द्ररों को दे दी जाये, बल्कि उन्हें बीज दिया जाय, खाद दी जाय. हल बैल दिये जाये, पानी की सुविधाए दी जाये और कम से कम कुछ असे तक उनसे लगान की स्राशा न की जाय सौर फिर स्राप देखिये कि उत्पादन कितना बढता है। खाली रेडियो पर बहे-बडे भाषण दे देने मे ग्रनाज पैदा नहीं होता, सब्जी पैदा नहीं होगी, इससे

कुछ पैदा होने बाला नहीं है। केवल बड़ी वहीं स्पीचेख दे देने से या मिश्रमायण मैं कह देने से ही हम भात्मनिभंदता प्राप्त नहीं कर सकेंगे, इससे हमारी खाद्य समस्या इल होने बालो नहीं है। इसके लिए बड़ी तेखी से काम करना पड़ेगा भीर यह देखना पड़ेगा कि इसमें कमी कहा है, कौन कमी कर रहा है भीर जो कमी कर रहा है उसको वड़ देना होगा, चाई वह सरकारी भ्रमसर हो, चाई कोई मित्रमडल का सदस्य हो भीर चाई जनचा का भादमी हो। इसके साथ साथ जो भ्रच्छा काम कर रहा हो, उसे इनाम मिलना चाहिए।

मब तो भतपूर्व मन्नी, डा० सूत्रीचा नावर मन्नी नहीं हैं। लेकिन मैं भापसे कहना चाहता ह कि परिवार नियोजन की जितनी छीछानेदर हुई है भीर जितना स्पटा इस पर बर्बाद हुआ है, उसको भगर हम भपनी दिष्ट में रख कर ग्रागे के निए त्रोग्राम बनावे तो शायद कुछ लाभ हो सकता है। इस सम्बन्ध मे मैं घापसे यह निवेदन करना चाहता हू कि मुझे ग्रच्छी तरह याद है कि एक बार डा॰ सुत्रीसा नायर से मैंने कहा था कि भाप खाली विदेश का चश्मा नगा कर के हमारे यहा परिवार नियोजन की ग्राशा करती हैं। जरायह भी देखना चाहिए कि हमारे देश के सोगो की मनोवत्ति क्या है ? ग्रभी बहुष से नोग हैं जो यह समझते हैं कि यह बच्चे परमात्मा की देन हैं, ग्राप उनको जाकर समझाइये कि श्वाप क्यो इस दुख श्रौर परे-शानी मे पड़े हैं। बब शायब वे यह समझ कि हमे कम सतान पैदा करनी है, वरना वे इसको भगवान की देन समझते हैं भौर को इसमे स्कावट डाले उसको वे अपना दृश्यन समझते है। मैंने यह भी कहा कि अगर जाप किसी बहर में खाजी मीटिंग कर लैते है या कुछ डाक्टरों को प्रेरणा दे देते हैं, को इससे पारवार नियोजन होने वाला नहीं है। मझे बह कहने के लिए ग्राप माफ करेंगे कि सबसे ज्यादा बच्चे गरीनो मे पैदा होते हैं क्रौर उन गरीबो मे जो मजदूर हैं।

[डा० धर्म प्रकाश] उन कोगों को जब तक याप समझायेंने नही सब तक यह माना करना कि परिवार नियोजन हो जायेगा सीर यह जो जनसंख्या बहत बरी तरह से बढ़ रही है भीर जिसकी वजह में खाख समस्या भी कठिन और जटिल होती जा रही है, उसका समावान हो बायगा तो निराज्ञा हो हाथ लगेगो। इसके लिए **इड** ठोस कदम उठाने पडेने । इसमें चुकि जिक नहीं है इसलिए मैं निवेदन करना चाहता ह कि इस पर गम्भोरता से विचार करना चाहिए। चाहे कोई अयोजीशन का हो, चाहें कांद्रेस का हो, सबको बैठ कर विचार करना चाहिए। यह देश की समस्या है, यह सिर्फ खिल्ली उडाने से हल नहीं होगी, कीचढ़ उछालने से हल नहीं होगो, हड़ताल या बन्द से हल नहीं होनी, यह तो सहयोग से हल होगी । सहयोग गवनंभेट को भी लेना पड़ेगा झौर गवनंभेंट को देना भी पड़ेगा। इन शब्दों के साथ

भैं राष्ट्रपति जी के प्रति कृतज्ञता प्रकट करता

हं। केवल यही कहना चाहता हं कि उन्होंने

जिन बातों को जिक नही किया वे भी इसमें

शामिल हों।

SHRI RAMACHANDRAN: G. Madam, may I add my voice as that of a non-partyman in thanking our great President for the Address he delivered to the Joint Session of the Houses of Parliament. We shall long treasure in our memory the picture of the venerable old President in enfeebled health marching up to the platform and delivering his Address in a clear and resonant voice. He looked feeble in health but mentally he appeared absolutely clear and unhesitant. hope everyone in this House will join with me in wishing our President longer life and better health.

In his Address he particularly stressed the point that democracy has grown mature in this country. I think this is a sentiment which all of us in every section of this House, will echo. What has happened is nothing disastrous,

of no harm to the nation. What has happened is the resurgence of the democratic will of the people in a free and fearless way. It was good that the Prime Minister of India immediately after the elections said the same thing. The Congress President also has welcomed this resurgence of the democratic will of the people. But having said that, we must look at some of the lessons which we must learn from what has happened. If what has happened is a well-deserved punishment to the ruling party, it is at the same time a serious warning to every party in India. The people of India are no longer going to be supine. listen passively to every demagogue and be swept away by mere emotion. people of India now know what is good for them and how to get it. They realise what they must do in order that what is good for them will be done by those in charge of the Government. I think this is the greatest lesson from what I call, this ballot-box revolution of India. I come from the Madras State and it is now known what has happened there. It was absolutely astonishing. The Congress President himself lost his seat in his own constituency with a majority of his own Castemen. A young student of another community just swept him out. Mr. C. Subramaniam, our able Minister of Agriculture and Food in the previous Government, a man who did signal service to the country, was also swept away from a constituency in which his caste-men over-whelmingly predominated. This has happened in other constituencies also. Caste no longer played a part as it did in the previous elections in the Madras State Money played a funny part. People took money from both sides but voted for the party they wanted to vote for. People have now learnt what to do with the money-givers. Whoever gives money, they say: "Come and give it to us as much as you can." But in their minds they knew to whom they were going to vote. In this sense, money also did not play the kind of part it had played in the previous elections. The D.M.K. has been swept into power, absolutely brooming away the ruling party.

SHRI SHEEL BHADRA YAJEE: Other parties also.

SHRI G. RAMACHANDRAN: Why are you bothered about the other parties? You bother about your own party. I want to say to this House and to you, Madam and perhaps if I may, to the whole country that this triumph of the Opposition parties in the Madras State and elsewhere is largely due to the genious of one of our greatest men, Rajaji. I am no Swatantra party man I am not proposing to join the Swatantra party either. But his was the genious which put all the other conflicting parties togther and made them into an irresistible unit against the Congress. I want this also to be realised by this House and by all those concerned that whatever may be our political differences with Shri Rajgopalachari, he has saved South India from a communal conflict of the most dangerous kind that might have occurred in that part of India. The D.M.K. as it started its original career, inherited from the past non-Brahminism, as it is called South India. It could have developed into a very ugly communal party but the genious of Rajaji converted it into a non-communal party, a party which gave up the claim for an independence sovereign Tamil State. It is now testified to by everybody that the leader of this party has won the hearts of even opponents. So this ballot-box revolution in South India is no calamity at all.

I attended the other day the meeting in New Delhi of the Jan Sangh at which Rajaji was speaking, and as I listened to him I had a notion in my head that Rajaji can perhaps play the same part with the Jan Sangh also, making them less angular at many points and if the Swatantra party and the Jan Sangh party can join up together into a great and truly progressive and nationalist party, no calamity would befall this country.

I now come to one or two other matters about the maturity of democracy in this country. We have a new Government in Kerala now which is very different from the Government of the ruling party. So also in West Bengal I have no doubt in my mind that the Kerala Government, that the Madras Government, that the West Bengal Government are all going to be as good Governments as any other Government we have seen in this country, perhaps they might do better because of the experiences from which we learn our lessons. But having said all this about the maturing of our democracy, I must add that this process seems to be taking deeper roots in the minds of the people than in the minds of the ruling party Being a non-party Member I get the confidence of friends of different parties and I know that no party in this country including the Congress is happy at what has happened in Rajasthan. What has happened there is, in my opinion, politically completely wrong and inexcusable. As soon as Shri Sukhadia said, "I cannot form the Government", after that, within reasonable time, it was the duty of the Governor to have called the leader of the oposition parties form the Government But something interposes. He says, "There is trouble in the streets." And because there is trouble in the streets and because he thinks that the Opposition party leaders are behind that trouble, he says, "I won't call them." This is astonishing. The trouble in the streets is because he has not called them and given them the chance to form a Government says however, "Because of that trouble I will not call them". I have no doubt in my mind-and many Congressmen will say this in their own hearts-that the Governor of Rajasthan became more a Congressman than the constitutional head of the States. It is a great pity that this has happened, and the consequences may be farreaching affecting the very institution of Governorship. So, whereas on the one hand democracy has taken deeper roots in the mind of the people, we do not see evidence of that in the mind of

[Shri G. Ramachandran.] the Congress party. I am no enemy of the Congress. For thirty years I was in the Congress. I wish them well. But some of the things that they do reflect no credit at all to the great party, which it is.

Then, Madam, the President in his Address has made a reference to the Report of the Education Commission and expressed his hope that the recommendations of the Commission would be fully implemented without delay. The President knows and many of us know that the Education Ministry is often the grave-yard of some of the finest reports produced in this country. I can glad Shri Fakhruddin Ali Ahmed is sitting here though he is reading some papers and not listening to what I am saying. I wish he had been in the Education Ministry; then what I say might have gone straight into his mind. I said that the Education Ministry has been the grave-yard of some of the finest reports on education that any country could have produced. There was the Radhakrishnan Commission report asking for universities. There never has yet been a rural university in India. There was that Secondary Education Commission asking for a country-wide programme of multi-purpose high schools. It came into the picture and then suddenly disappeared. I had the honour of being the Chairman of a Committee called the Basic Education Assessment Committee. I think we gave a good report. But that report is today as dead as dodo. Basic Education itself is no longer in the picture. As an immediate alternative to Basic Education we were asked to frame another midway programme and I took on myself the responsibility of producing an Orientation Programme. It was started with a great deal of drum-beating. But that also is completely dead and Programme there is no Orientation anywhere now. We started higher education and a few Institutes for the same. But the rural higher education programme is not advancing one step further, and even up to the

point it has come, it is being confronted with serious difficulties. I am run. ning a Rural Institute of Higher Education myself and I know exactly what is happening. So I am not at all optimistic that the Education Ministry wil take up the recommendations of the Education Commission and put there through as quickly and effectively as. necessary. Mr. Chagla was there a: the time the Commission was appointed But Mr. Chagla is now in Foreign Affairs. The man who sponsored the thing is no longer there. Mr. Fakhrudin Ali Ahmed also came and disappeared as if by magic after a few days, and he is now in charge of Industries. We have now a new Education Minister and a number of things he has said in the press are very heartening. But somebody tell the new Education Minister, "Please do not make promises." I never yet kown an Education Minister who has kept his promises. would be good if somebody would advise Dr. Triguna Sen not to make promises. He has also threatened that if within six months, he is unable to do what he wants he will resign, This kind of threat of hara kiri is very distressing. Do not make too many promises and then threaten to commit suicide! We wish the Education Minister, a new man, well. is calling a conference of Education Ministers. We have had conferences galore of Education Ministers. Again and again they have met. I do not think any Ministry has called many conferences, seminars, working groups etc. as the Education Minstry Curiously a very distinguished man who, I thought, would be the Education Minister this time but is not so said to me something very interesting "Why is it asked him, do not hold the Education you portfolio?" said, "I He, not want it because I knew what There is no money. would happen. Education is a State subject. We can do very little from the Centre." do not think that is the truth of the matter. A strong, good, clear-headed Education Minister, in close touch with the Education Ministries in the

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States, can do a great deal of good work. And the test just now is about the implementation of the recommendations of the Report. Will the Education Ministry implement the recommendations of the Education Commission? It is a magnificent report. I do have some quarrels with report. I have gone to the Education Commission and told them what my quarrels with the report are. the same, I must say that if the recommendation of this report are implemented, we shall see a new picture of education in this country. But I have very strong forebodings that this will not happen and President's hope may not be fulfilled. You are the only Cabinet Minister sitting here now—Shri Fakhruddin Ali Ahmed. Will you kindly take this message to the Cabinet and to Minister of Education that today the future of education in this country depends-it may depend on a hundred other things tomorrow-today on the implementation of the recommendations of this Education Commission.

THE DEPUTY CHAIRMAN: Your time is running out.

SHRI G. RAMACHANDRAN: I will take only one or two minutes more, Madam.

We have a new Cabinet. Shrimati Indira Gandhi is back again in Prime Minister's seat, and I am one of those who rejoice that she is back there in the Prime Minister's seat. She has now a very large Cabinet.

SHRI DAHYABHAI V. PATEL: The ratio is 1:7.

SHRI G. RAMACHANDRAN: I do not know what will happen if there is a Swatantra Party Prime Minister. You may have more Ministers. I do not know: I cannot compare. What I am saying is this. There is a large Cabinet but I am sorry there not enough women in the Cabinet of India. Madam I do not make you blush, but you should have been in the Cabinet of India, and you wonderful would have made а Minister. There are other able women who could have been included in the

Cabinet. Probably because the Prime Minister herself is a woman she did not think in terms of more women being necessary in the Cabinet.

SHRI DAHYABHAI V. PATEL: Women are very jealous

SHRI G. RAMACHANDRAN: Then secondly, I am sorry that the representation for Harijans-the Scheduled Castes—is very inadequate in Cabinet. There are just one or two people; there is of course the old war-horse, Shri Jagjivan Ram, who has been in the Cabinet of India from the day there came into being Cabinet and up to now. May God bless him; But where are others? remember Mahatma Gandhi saying that when India became a Republic he would like to see a Harijan woman as the first, President of the Republic. He is gone; his vioce is gone, and the Harijans are restless, unhappy frustrated. I say this from personal experience. This is not a good thing for India.

Subject to these observations I wish the new Government well. I want them to be strong, united and radically progressive. The Finance Minister has already announced a deficit of Rs. 350 crores in the interim Budget. be the deficit What would wonders, in the full-blooded Budget of the new years? He has a very hard task to perform. So our good wishes to him and the Government. May they resurrect the country's economy. May Congressmen pull their organisation up from the low position to which it has fallen. If they do not raise themselves up and make the country look up, the future is dark so far as they are concerned. But I have not the slightest doubt that the future is not dark for India. There are first-class parties which are coming to the force, which are as patriotic and as good as the Congress Party. The future India is safe in the hands of the people But if the future of the Congress Party is to be safe, they will have to take great care of themselves and the country in the years ahead.

Thank you, Madam.

SHRI DAHYABHAI V. May their souls rest in peace.

THE DEPUTY CHAIRMAN: I think the House will have to sit longer today, say up to 6 P.M. because I have a number of names before me and it will be difficult to give them all a chance.

SHRI DAHYABHAI V. PATEL: Let us sit up to 5.30 P.M. only, Madam.

THE DEPUTY CHAIRMAN: right Let us sit up to 5.30 P.M. Prof. Gadgil.

PROF. D. R. GADGIL (Nominated): Madam Deputy Chairman, I am grateful and am greatly obliged to you for giving me this opportunity of joining in the Motion of Thanks to the President for his Address. confine myself to only a limited number of aspects and chiefly to what I may call the constitutional aspects of the question.

í. Before touching on the constitutional aspects I shall take the liberty of making a couple of suggestions to the ruling party. I make these particular suggestions now because I feel that the ruling party may find itself in a receptive mood to receive those suggestions at this juncture. I would renew the old suggestion which has had universal support from all sides including very many eminent Congressmen. namely, that legislation should be undertaken to prevent joint stock companies, public limited companies and private limited companies, from contributing to party funds. I think Madam, that the ruling party may be more receptive than at earlier moments to this particular suggestion. Recently during the contest or the supposed contest for the Prime Ministership both the Prime Minister and the new Deputy Prime Minister hotly resented a suggestion that businessmen should be interested in a matter like this. May I suggest that when you solicit funds on a large scale from business men for electioneering it appears to an outsider somewhat

hypocritical then to resent interest that businessman naturally take in the formation of Governments. If you depend to such a large extent on business funds for electioneering then the influence not only on the formation of governments but the corrupting influence in the formulation of later policies is unavoidable. This is clear as daylight. to everyone and as I said a large number of Congress statesmen, especially those who have retired have fully accepted the truth of this. In the existing circumstances naturally the number of party claimants for support from businessmen will larger and there is likely to be a much greater division than before. I hope the ruling party will receive this suggestion in good part and act. promptly on it.

Another suggestion that I would: make is to look at the electoral arrangements. It is being commented upon a number of times since the result have been declared that there should be correspondence between the proportion of votes cast and the weightage of representation obtained in the Legislatures. A number of times it has been said that for a given, proportion of votes you get a much higher weightage. This is not surprising because the electoral arrangements have been deliberately providing for it. I suggest that these electoral arrangements which deliberately provide for over-representation of a party which gets a slightly larger number of votes are electoral arrangements or voting arrangements adapted from countries where the twoparty system has been established. It becomes necessary in a country where the two-party system is firmly established to tilt the balance rather violently in favour of one party so as tomake the party position particularly stable. I suggest that a two-party stable system is a system that is not likely to emerge in India, that in fact a two-party system is lentirely an exceptional arrangement which countries like the United Kingdom and the

United States of America because of a number of historical reasons have been able to achieve. If you look at the large number of democracies especially the continental ones, you will find that there is a spectrum of parties and not a two-party system and coalition governments instead of being looked upon as something evil are more in evidence and constantly we have a type of government that comes as a result of combinations. Madam, I urge that if you look at what has happened in India today you will see that we are getting a picture of party dispositions that appear very natural. In terms of European usage one might say that there is a conservative party allied to capitalist interests, a conservative party allied to socio-religious orthodoxy, a middle or rather central party which stems from an old liberal tradition with non-Marxist socialist trends, a socialist Marxist party and the communist party. There may be a large number of divisions, but this five-fold division seems to me to be the sort of arrangement that is emerging in India on a somewhat permanent basis and governments of the future are going to be coalition governments including the one at Centre. I suggest that a single-party government even at the Centre we may not have and this one we now have is likely to be the last one. From future elections even at the Centre you will get some kind of a coalition. If this is the sort of political picture that we are to have in the future then I think the present electoral arrangements are all wrong. Even if we cannot go in for definite proportional representation, some modification like multi-member constituencies may be necessary in order to bring about a closer correspondence ween the votes cast and the rate of representation obtained. That is extremely important.

That brings me to the last point which is that of constitutional arrangements especially in the context of the relationship of the Centre and the States in a variety of ways. There I think the appropriate point is to

begin with Rajasthan. I believe it is unnecessary to use any strong language. All the strong language, I believe, has been used up in this House. I am not used to using strong language. But I think one might say this. that even on the facts stated by the Home Minister, another construction than the one put by him is possible. If another construction was possible it was highly desirable that that construction should have been accepted. It is quite clear that the President in this matter acted on the advice of his Ministers strictly. The President was the constitutional head; so that the kind of speculation that some people indulged in immediately after the elections that the President together with the body of Governors will emerge as a sort of independent third force is not likely to materialise. is I think, not likely to happen and I think it is undesirable that it should happen. I think it is unlikely that it should happen because that would mean a very strong personality as the President who exerts himself in the appointment of Governors and that the Governors and the President act together in unison in some matters. As I said, all these things are unlikely. Therefore the only other situation that we must look to is a situation in which the President is the constitutional head of the Union Government and the Governors are equally constitutional heads of State Governments. Madam with your permission. I will read out a few sentences from a publication of the Gokhale Institute of Politics and Economics published in 1948. It says:

"The suggested procedure . . .

That is, the procedure in the draft Constitution published in 1948.

"... introduces into State politics the President of the Union. This might lead to a grave infringement of the autonomy of the State; it might also result in the lowering of the dignity of the office of President by mixing him up with what might be issues of party politics in

[Dr. D. R. Gadgil.]

the government of a State. In considering the provision relating the Presidents and Governors it must be constantly borne in mind that the incumbent of these offices will, in the large majority of cases, be elderly party politicians with a definite political past . . . The provision of appointing a Governor by a President will necessarily work on party lines and will lead to a very difficult position, especially when the party allegiance of the President of the Union and the majority of a legislature in a State are different."

I read this because I do not want to be merely wise after the event. This is something which was said 20 years before on a mere look at the constitutional provisions. I may also point out what we then went on to suggest. I suggested this:

"In recent years . . .

"That is roundabout 1945 or so.

"... even the appointment Governor-Generals and Governors in the Dominions has been made by the Crown more and more on the recommendation of the governments in power."

And what was recent 20 years ago nas now become a thoroughly established practice in the Commonwealth so that without going so far as to sugchange in the Consitution I gest a feel that it is extremely necessary that in future a convention be established by which the President will appoint a Governor not on the advice of the Union Government or the Union Minister but on the advice of the Government of the State for which the Governor is to be appointed. This is the least step that we can take in the direction of solving the problems that are coming up.

The other sets of problems-and I think they are very serious problems-are going to be financial prob-

lems as well as problems in relation to such matters as food. And here I am very glad indeed that the President is seriously thinking of reorganising the Planning Commission, Now we have to think in terms of the Planning Commission of the Union Government. The Planning Commission is a body appointed by the Union Government and because the ruling party in all the States was the same the Planning Commission was able to play a large influential, unofficial, unconstitutional and in my opinion undesirable part in making allocations to the States and in determining financial relations between the States and the Union Government. As long ago as 1962 to the previous Finance Commission I had submitted a note pointing out that the practice by which the Planning Commission disposed of large grants to State Governments as ad hoc grants, almost discretionary grants, went against the spirit of the Constitution which required the Centre and States financial relations to be quinquennially reviewed and laid down properly by a proper financial Commission. You will now find it difficult to get out of that. The reorganisation of the Planning Commission at this juncture is very welcome and I hope it will be in the direction of taking away from the Commission all kinds Planning implementation of execution O۳ duties and making it a real exwhich pert body can with expertise be able to talk to expert bodies in the State Planning Boards. That kind of discourse will be possible if the Planning Commission commands respect as an expert body and does not interfere in execution. What I visualise, Madom is really a further increase in the importance and in the functioning of organisations like the National Development Council. National Development Council is at present supposed to look into the Plans or agree to the structure of the Plans but in fact everybody knows that it does not function in any real sense of the word. With the Chief Ministers having now ideas of their own the National Development Coun-

cil will begin to function on its own in a real sense. The suggestion made by the Venkatappayya Committee for the setting up of a National Food Council will take us also in the same direction. More and more in matters where the intercets of the States and the Union Government are both involved and where there is likely to be conflict it appears to me that formal or informal organisations like the bodies of Crief Ministers are really going to function as the important forum where decisions will be taken. And you will in time have to see that these organisations are serviced by an independent expert secretariat. If you do that and in series of conventions you build organisations like these if you resort to the appointment of the Governors in the manner I have suggested then there is no reason indeed why any serious conflicts should arive in the States-Union relations. this means a realisation on the part of the ruling party, especially the ruling party in the Centre, which has such a large lease of continuous power that it may have got into habits of thought ways of action and patterns of behaviour which it will have to unlearn if it is to live with and in a real manner function successfully together with these variegated Ministries in the States

Thank you

5 P.M.

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SHRI D. L. SEN GUPTA (West Bengal): Madam Deputy Chairman, amendment No. 3 stands in my name and in the short time at my disposal. I shall indicate what I have to say by referring to the Address of the President delivered on March 18, 1967. The first line of paragraph 6 says:—

"Our Government have just taken office."

This is a constitutional fiction in the sense that it has just taken office after the fourth election but the same Government is running the show for the last twenty years. So, this Govern-

ment is not a new Government in the real sense of the term. So, this Government cannot plead innocence so far as their achievements or failures are concerned. Now, in this paragraph we find as one of the major objectives to end our dependence on food assistance from abroad by the end of 1971. The food problem is there and it has not been tackled 'n the course of the last twenty years. We try to solve it just by talking. No problem of this magnitude like feeding the fifty crores population of India can be solved in the manner which this Government has done.

Their number two objective is:-

"To do all that is possible to exsure that the rising trend in prices of the basic necessities of life is halted and conditions of stability achieved in the shortest possible time."

This is just a picus wish This Government is not sincere about holding the price-line. If it were really so, something could have been done. The index number is rising like spiral What baffles me is the President in his Address in paragraph 9 says this:—

"The upsurge in prices particularly during the last two years, was primarily the result of the shortfall in agricultural production due to the failure of the monsoons."

You are ascribing all the failures on the part of the Government to the failure of the monsoon. When there was a failure of the monsoon, what did the Government do? Since 1939 the price index has been constantly rising and rising unchecked. Then, it says:—

"Industrial production too was affected by the failure of the monsoons and the shortage of foreign exchange to import necessary raw materials."

It is a very belated realisation that because of the shortage of foreign exchange, you cannot import necessary

[Shri D. L. Sen Gupta,] raw materials. If this situation has arisen, what is the remedy? It calls tor a reconsideration whether devaluation was a proper step. Having devalued the rupce, having put the country in the position as it stands today, you now give an explanation as to why there is a rise in prices. This Government is responsible for the whole situation. This morning by way of a supplementary I put a question to the Commerce Minister here in this House, as to whether he was aware of the fact that the Government, so far as the Ra:lway Ministry was concerned, had already issued orders curtailing thirty per cent of its wagon production orders given different engineering concerns, bringing in its train a series of complications. The reason given by the Railway Ministry is that our industry and commerce is in a standstill position. The manufacturers do not want wagons. Since there is no demand for wagons, the wagon order has got to be curtailed by the Railway Ministry and when this order is curtailed it affects the industry as a whole, the working-class as a whole. In West Bergal alone we see the danger of about one lakh workers being unemployed. Now who is responsible for this situation? When the country demands a steady and studied solution of the unemployment problem, this Government is creating it. They do the mischief and then search for somebody to be blamed for it. When nobody is to be found, they blame the morsoon, which cannot defend itself and which is not represented anywhere either in this House cr outside. The country is not so foolish as to be befooted by the false promises or the false excuses of the ruling party or the Government, but why should the President, who is a much respected man in this country, make use of this plea? He should not have. He is a great man. He has great talent. He is a great philosopher. Why should he make these excuses for all the sufferings of the people of this country? That is my regret. As a matter of fact, this election has ex-

posed the people's mind and I for one

do not believe that there has been a swing of the people either to the right or to the left. There is only one swing and that is against the Congress. It is not the ideology of the Congress. It is the Congress administration which was defeated. They voted for another Party very near the Congress so that that Party could defeat the Congress. That is why we find the DMK as the ruling Party in Madras. That is why we find the Swatantra in a strong position in Rajasthan. That is why we find the SSP in Bihar. That is why we find the United Front Bengal. That is why we find Swatantra and the dissident Congress in Orissa. So this is the position. People have decided not to give any further chance to the Congress Government, because they have bullied us all this time

Now, you will find in paragraph 17 this:—

"The foreign policy of India has stood the test of time."

What is the test of time? mean that India should be bled white and India should be humiliated? Our foreign policy has brought us to this very sad predicament. The test of our foreign policy is this. There are countries who so-called friendly through their television depict us as a nation of beggars. No friendly country would have shown in its television that Indians do not get food, that Indians are dying of starvation, that they are begging for food from foreign countries. No friendly country would have depicted us in that fashion. Side by side the American television and the television in U.K. showed prosperity in Pakistan and poverty in India. Is that the real picture? Poverty is there both Pakistan and India but the foreign countries, the so-called friendly countries, because of our very good foreign policy, successful foreign policy, have Respect is put us in two chambers. reserved for Pakistan and indignity is reserved for India.

Now, you will find again in paragraph 15 this: --

"A National Commission Labour has been set up under the chairmanship of Sri Gajendragadkar. The Commission will review and make appropriate recommendations on the whole field of the working and living conditions of labour . . ."

I am sorry to observe, with all personal regard for Mr. Gajendragadkar -he was an eminent Judge; he was an eminent jurist-on the 16th of this month while delivering a lecture in the Tata Institute of Social Scienceit was a news published in the Statesman on the 17th of this month-he has observed that the trade union movement in this country is in the hands of political parties. Congress, Communist, P.S.P., all that. I do not dispute that part of the statement. But the second part of his statement is damaging and does not speak well of the Chairman of the National Commission on Labour. He has said that most of the demands of the labour are political and not economic. He has no labour background except doing certain labour cases in the Supreme Court or High Court or as a Judge of the Bank Tribunal. He has made sweeping remarks. He ought to have had statistics with him. Without statistics a person holding the position of Chairman of the National Commission on Labour should not have made that observation.

Before I finish I should tell House that our first task in international policy should be to develop normal relations with Pakistan. know that the President is eager for that and our Government is eager But still normal condition for that. has not been restored. There been no direct communication yet between India and Pakistan. Our planes cannot go over Fakistan. So this is a situation which has hit hard the economy of West Bengal in particular which is a neighbouring State to East Pakistan. So, something has got to be done here and now, and it will

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be a bankruptcy of intelligence if we cannot evolve measures to clear out this position.

SHRI LOKANATH MISRA: Madam. on a point of order. Last time you had given a specific ruling that during the discussion on the President's Address a Cabinet Minister must be present here in the House because it was so important a debate. Madam, we have a Minister who is without portfolio. It is an invisible portfolio. Even if we consider the Cabinet rank, there is a Minister who does not carry portfolio. His portfolio is as invisible as his fragrance around him. Even then we do not have even one single Cabinet rank Minister.

THE DEPUTY CHAIRMAN: I am told that they had taken permission since the House was sitting till 5-30 and there was a Cabinet meeting at 5 o'clock.

SHRI LOKANATH MISRA: The Cabinet meeting could have been postponed. It is no excuse to say that as you had announced that the House would sit till 5-30. We had our business also. The Cabinet Ministers may have their Cabinet meetings we have our own meetings. I have cancelled my meeting. It is no excuse for a Cabinet Minister to report that he had a Cabinet meeting and therefore he could not be present in the House. This is ignoring this House; this is an insult to this House since you have already, given a ruling.

DEPUTY CHAIRMAN: A Cabinet-rank Minister should be present in the House, but I am told that the Secretary was informed.

SHRI M. N. KAUL (Nominated): I would suggest for your consideration and for consideration of the House that the system of going beyond the fixed hour is inconvenient to everybody. If we sit for the fixed hours, the trouble will not arise. Extending time always leads to trouble.

THE DEPUTY CHAIRMAN: An announcement was made earlier. Someone could have been here. I wanted to sit till 6 o'clock. On your suggestion I have made it till 5.30.

SHRI P. N. SAPRU: I think it is important to have a Cabinet Minister, that is, a person who sits in the Cabinet. In England they have also Ministers of Cabinet rank but without seat in the Cabinet; then Ministers of State; then Under Secretaries and Parliamentary Secretaries.

THE DEPUTY CHAIRMAN: We have a Minister of State here. The point that he is raising that there should be a Cabinet-rank Minister.

SHRI P. N. SAPRU: As Mr. Misra has said, there should have been at least a Minister of Cabinet rank.

श्री विमलकुमार मन्नालालजी वौरड़िया . मेरा निवेदन यही है कि यह बड़ी बुरो परम्परा चली भ्रा रही है । कल बोपहर के बाद भी मिनिस्टर साहब गायब यें भौर इंडिस एडजमं करना पड़ा ! भ्रभी भी कोई जिम्मेदार मिनिस्टर, केबिनेट मिनिस्टरों में से एक तो भ्रा सकता था । एनको मोटिंग चल रही है तो या तो हमें एडजनं कर देना चाहिए या वै अपनी मीटिंग एडजनं कर देने । यह तो उचित बात नही है कि परम्परा ठीक तरह में निभाई न जाय ।

THE DEPUTY CHAIRMAN: I think that if we had given them enough notice, one of them should have been here. In any case whatever the House decides, its direction that a Cabinetrank Minister should be here at least for the President's Address when it is debated should be observed. I do feel that very strongly, but I leave it to the House. We go on till 5:30 and adjourn, and this may be brought to the attention of the Cabinet Ministers also.

श्री विमलकुमार मन्नालालजी चौरड़िया: ग्राज के बाद हम नहीं बैठेंगे। ग्राज तो ग्रव ठोक है।

THE DEPUTY CHAIRMAN: This will be for the last time that we shall continue without a Cabinet Minister till 5:30. In future it will depend on the House and they must accommodate themselves.

SHRI D. L. SEN GUPTA: In our-State of West Bengal we have now non-Congress Government, Our Ministers have come here to decide what will be the position of the supply of rice and wheat from the Central stocks so far as West Bengal isconcerned. We are afraid that sufficient response from the Centre is not available, we have got to decide our own destiny in our own way. West Bengal cannot remain in starvation when the whole of India is. West Bengal is a proverbially deficit State. We contribute the maximum to the Indian exchequer by way of foreign exchange in jute and tea. We have not much land for cultivation of paddy or wheat. We give. to India what we have and proud of that, but certainly we expect that this fact will be taken into consideration by the rest of India. We are grateful that the Orissa Government has promised us supply of rice. The Centre has taken charge of procurement of foodgrains When they take the responsibility of procurement of foodgrains, it is their responsibility that they should supply West Bengal what it requires. Unless they do it, we shall have to think of constitutional steps also, of how we can hold back our foreign exchange to buy wheat or rice from outside India even. But that is a position which will lead to certain difficulties. The only way out is, let the Government of India rise to the occasion and meet our needs in. the manner that we want.

Thank you.

SHRI J. SIVASHANMUGAM PIL-LAI (Madras): Madam Deputy Chairman, mention has been made in the President's Address about the food situation in our country. I am glad that he has mentioned it. It is of topical interest. All of us are interested in the food situation. All those hon. Members who have preceded me both today and day before yesterday had urged this point. They have given various reasons for not having enough food in our country and also they have given us some methods by which we can augment the food position. Mv object in touching this problem is this. In Madras, consecutively for weeks before the elections, no rice was given in any of the ration shops and it brought about the downfall of the Congress there Then, subsequently, they gave us very bad rice I want to know from the Minister the reasons for not giving rice in any shop in Madras for three weeks consecutively before the elections. It is for that purpose that I mention this point.

Hon. Members who have preceded me also have told us a number of ways by which we can augment our rice position. Somebody has said that rats also eat much of our rice. It is a fact. The rat is no respector of personality or place. Perhaps you may not be aware of the fact that today in this very august House when the Chairman was occupying that place, one rat entered and bit the legs of Mr. Mallikarjunudu and went away. So even in this House we can find rats. They are no respectors of persons or places. That being the case, we are not surprised that they eat away much of our rice that is stored in our godowns. The remedy or panacea that I suggest is this. What we must do is that we must make the tiller of the soil the owner of the land. Only then will we have enough of rice; only then will he have an interest in the land and also in cultivation. That is the only way of augmenting the rice position in our country. But hon. Members may say that it smacks of communist idea. As early as 1953, the Congress passed a

Resolution in Madras, at Avadi, that the policy of the Government would be to form a socialistic form of society. But having said that, they have not done anything towards that end. Now is the time to begin it. That is, we must make the tiller of the soil theowner of the land.

The second point that I wish tomake is about the language problem... It is this language problem that was. responsible for the defeat of Mr. Kamaraj Nadar at Virudhunagar. was going to Tiruchendur. A number of students entered into my compartment at Madurai. They came in and took their seats. I spoke to them.. When we go in the train, we speak with one another usually; we do not require any formality of introduction with one another. They told me that. they were going to Virudhunagar to work against Mr. Kamaraj Nadar. When I asked them the reason they told me that he was responsible for bringing Hindi into the State and that they wanted to defeat him. When the train reached Virudhunagar, I saw all the students getting down. A was standing at the station. One school student went and caught hold of her legs and said, "Do not vote for the Congress. do not vote for Mr. Kamaraj Nadar. He is responsible for bringing Hindi in our State. We do not want to be second-rate citizens in this country. We want to be free citizens here. If Hindi is introduced,. we will become second-class citizens." They also said that Mr. Kamaraj Nadar knew neither English nor good Tamil nor Hindi, that he was only a show boy of the North Indians and he was put up as Congress President so that he could introduce Hindi in his State. He said to her, "We do not want Hindi here. You should vote for him." She said, "All right, my son, I will do whatever you say." That was what happened. Why I am saying all this is the fanatic, Hindi Members should be careful. They should not force anything on us. My suggestion is that you must bury Hindi 100° fathoms deep. You must leave it there[Shri J. Sivashanmugam Pillai.] for 100 years and you should not talk about it. After 100 years, you can take up the Hindi business. By that time all the students, if we give them full freedom, will read themselves. We need not force them to study Hindi.

The third point that I wish to make here is about the Rajasthan business. The hon. Minister the other day was trying to draw a parallel between what had happened in Madras in 1952 and what happened in Rajasthan now. remember what happened in Madras then because at that time I was the Speaker of the Madras Assembly and I know what happened then in Madras. At that time Rajaji was the leader of the Congress Party. After the 1952 elections, Rajaji was elected the leader. But at that time he was not a member either of the Assembly or of the Council I want this House to understand this position. Rajaji was not a member either of the Assembly or of the Council. But Mr. Sri Prakasa, who was the Governor of Madras at that time, called him to form a Ministry Rajaji formed the Ministry. He was nominated to the Council after three months. He was the Chief Minister for three months; and then he was nominated to the Council. At least Mr. Sukhadia is in a better position, because he is an elected member of the Assembly of Rajasthan but Rajaji was not a member of either of the Houses. He was later on nominated to the Upper House there, after he became the Chief Minister. In the Assembly, Rajaji told us that he would not care for a hotchpotch opposition. What he said was correct because we cannot believe this hotchpotch opposition. Look at this. You would have seen a report in today's papers-I have seen itthat one Congressman was abducted and was forcibly taken to Delhi by the opposition members to see the President. That being the case how can you belive all these signatures which are there. We cannot belive all these things. Rajaji said-and I do remember but I am speaking from memorythat the opposition is just like a

nellikkai mootai. In Hindi we say 'amla' for nellikkai. As long as they are in a bag, they stand together; but as soon as the bag is emptied, they scatter in various directions. This is the position of the opposition parties. So he said, "Either I will form a Ministry or I will advise the Governor to dissolve the Assembly so that there might be another election." That was what he said. The Rajasthan Assembly is there intact and any day Mr. Sukhadia can advise the Governor to dissolve the Assembly if he wants to. But he has not done it. It is in his constitutional power. He has not gone out of the way. We must know that in Madras, Rajaji....

SHRIMATI C. AMMANNA RAJA (Andhra Pradesh): He is quoting Rajaji as if he is Ved_a to him.

THE DEPUTY CHAIRMAN: He has to finish his speech. Please finish, Mr. Pillai. Please carry on.

SHRI J. SIVASHANMUGAM PIL-LAI: I am comparing what had happened in Madras with what happened in Rajasthan What I say is that at least Mr. Sukhadia is a member of one House. But Rajaji was not a member of either House, either of the Assembly or the Council. But he formed the Ministry there. Then he said that if it was not acceptable, he would advise the Governor Mr. Sri Prakasa, to dissolve the Assembly. But here this gentleman has not done anything And it is within the of that sort. power of the Governor to do so. Why l say all these things is, these Members who are criticising the Governor must be thankful to the Governor that he has not dissolved the Assembly.

SHRI M. N. KAUL: He recommended that the Assembly be dissolved.

THE DEPUTY CHAIRMAN: Mr. Pillai, please be brief. There is one more speaker

SHRI J. SIVASHANMUGAM PIL-LAI: But one thing I must tell you. When I was the Speaker at Madras, I never followed the list. I used to have my choice in calling the speakers.

THE DEPUTY CHAIRMAN: That is why it is my choice to have called you.

SHRI J. SIVASHANMUGAM PIL-LAI: I am the last speaker. But you are following the list. It was not done by me.

THE DEPUTY CHAIRMAN: I am not following the list.

SHRI J. SIVASHANMUGAM PIL-LAI: All right.

Thank you.

ंश्री लक्ष्मीनारायण बास (मध्य प्रदेश): म्रादरणीय उपाध्यक्ष महोदय. ग्रादरणीय राष्ट्रपति महोदय के ग्रभिभाषण में कुछ ऐसी बातें रह गई हैं कि जिनका उसमें जिक होता आवश्यक था। चुनाद ऐं कई प्रान्तों में इस प्रकार से सरकारी ग्रधिकारियों द्वारा हस्तक्षेप किया गया, बल्कि यह कहना चाहिए कि पदाधिक रियों ग्रीर ऐसा समझिये कि मंतिमंडल इत्यादि के द्वारा भी हुन्ना। मैं तो यहां तक कहंगा कि यहां के केन्द्र के उस

वक्त जो उपनंती ये श्री विद्याचरण शल्क--वह समझिये कि रायपुर के हैं भीर मैं भी समझिये कि वहीं रायपुर का रहने वाला हं-तो श्री विद्याचरण शत्क ग्रीर श्री ध्य मचरण शुक्ल इन दोनों के ऊपर श्री द्वारकाप्रसाद जी मिश्र, जो कि मध्य प्रदेश के मुख्य मंत्री है उन्होंने चुनाव की साी जवाददेही दीथी।

उपसभापति : मैं चनश्रती है कि जाप सीमवार को ग्रपना भाषण चाल रेख सकते ₫1 l

श्री सक्ष्मीनारायण दास : जी हां, न्योंकि मामला जरा धम्या है और तनय लगेगा ।

THE DEPUTY CHAIRMAN: You can continue on Monday. The House stands adjourned till 11 a.m. on Mon-

> The House adjourned at half-past five of the clock till 11 a.m. on Monday, the 27th March, 1967.